

ORISSA HIGH COURT

FILING REPORT AS ON :05/04/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	ARBP/000028/2021	M/S KALINGA METALLICS AND POWER PVT. LTD. VS M/S. OCL IRON AND STEEL LTD.	SANTANU KUMAR SARANGI VS	// ()
2	ARBP/000029/2021	M/S. ORIGO COMMODITIES INDIA PVT. LTD. VS ODISHA STATE WAREHOUSING CORPORATION (OSWC)	BIBHU PRASAD DAS VS	// ()
3	BLAPL/0002732/2021	JANASH SABAR @ JANAS VS STATE OF ODISHA	SIOUBHAGYA KUMAR DASH VS	MOHANA /91 /2019 ()
4	BLAPL/0002733/2021	SURESH KUMAR ROUT VS STATE OF ODISHA	SIOUBHAGYA KUMAR DASH VS	R.UDAYAGIRI /17 /2021 ()
5	BLAPL/0002734/2021	KISHAN @ GANGARAM BUDHAJAL @ BADUJAGABANDHU SAHU VS STATE OF ODISHA	JAGABANDHU SAHU VS	JAGDALPUR /27 /2021 ()
6	BLAPL/0002735/2021	MANOJ MALLIK VS STATE OF ODISHA	MANORANJAN PADHY VS	BADAGODA P.S. /184 /2019 ()
7	BLAPL/0002736/2021	RAJEN @ REJAN ORAM @ MUNDA VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	LAHUNIPADA /151 /2020 ()
8	BLAPL/0002737/2021	GOBINDA PADHAN VS STATE OF ODISHA	JAGABANDHU SAHU VS	DUNGURIPALI /143 /2020 ()
9	BLAPL/0002738/2021	AMIT NAIK VS STATE OF ODISHA	PRIYARANJAN SINGH VS	DHENKANAL TOWN /70 /2021 ()
10	BLAPL/0002739/2021	BHOLA @ SIBA NAIK VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	BHANJANAGAR /427 /2020 ()
11	BLAPL/0002740/2021	ASHOK SUNA @ BRUHASPATI VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	BHAWANIPATNA SADAR /259 /2020 ()

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12	BLAPL/0002741/2021	SUSANTA @ BAYA SINGH VS STATE OF ODISHA	KRUSHNA CHANDRA MOHANTY VS	BAISINGA /37 /2021 () //
13	BLAPL/0002742/2021	GEETANJALI ACHARYA VS STATE OF ODISHA	V.NARASINGH VS	EOW,BHUBANESWAR /4 /2019 () //
14	BLAPL/0002743/2021	KULADHAR RANA VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	/ /0 () //
15	BLAPL/0002744/2021	BALESHWAR SUKRI VS STATE OF ODISHA	OSATYABRATA MOHANTY VS	KUNDRA /53 /2020 () //
16	BLAPL/0002745/2021	AZAD ALI MALLICK VS STATE OF ODISHA	NIRAJ KUMAR SETHI VS	KASINAGAR /49 /2020 () //
17	BLAPL/0002746/2021	TULASI SAHU VS STATE OF ODISHA	SUSHANTA KU JOSHI VS	SAINTALA /104 /2019 () //
18	BLAPL/0002747/2021	KALIA @ KAMANDER MAHANTA VS STATE OF ODISHA	MAHES DAS VS	KEONJHAR SADAR /9 /2021 () //
19	BLAPL/0002748/2021	TUKUNA MALI VS STATE OF ODISHA	MAHES DAS VS	BAMUNIGAM /29 /2020 () //
20	BLAPL/0002749/2021	SUNIT PRADHAN VS STATE OF ODISHA	MAHES DAS VS	DARINGBADI /93 /2020 () //
21	BLAPL/0002750/2021	THABIRA BHOI VS STATE OF ODISHA(VIG.)	MOHENDRA KUMAR MOHAPATRO VS	JEYPORE VIGILANCE /10 /2021 () //
22	BLAPL/0002751/2021	SRIDHAR KUMAR SAHU VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	ADVA /22 /2021 () //
23	BLAPL/0002752/2021	RINKU NAG	MOHENDRA KUMAR MOHAPATRO	BELPARA /44 /2021

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0002753/2021	NITIN SINGH	TUKUNA KUMAR MISHRA	CHANDILI /270 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0002754/2021	JIBAN MISTRY	GOPINATH MISHRA	M.V.79 /48 /2020
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0002755/2021	TAPAS MANDAL	GOPINATH MISHRA	MOTU /1 /2019
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0002756/2021	LAMBU PAIK	TUKUNA MISHRA	B.SINGHPUR /114 /2020
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0002757/2021	MAUN @ BAPUN @ANTARYAMI NAYAK	BASANTA KUMAR DAS	KHAIRA /32 /2021
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0002758/2021	PARAMESWAR PANDA @ NIMA	ARJUNA CHARAN BEHERA	RANPUR /97 /1998
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0002759/2021	SUMANTA KUMAR MAJHI	ACHAYUTANANDA PATTNAIK	BIDANASI /8 /2021
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0002760/2021	LAKSHMAN DUBEY	ANIRUDHA DAS	NABARANGAPUR TOWN /136 /2021
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0002761/2021	GURUBARU TAMALIA @ GURUBARU TUMLI SURYAKANTA DWIBEDI		PATNAGARH /50 /2012
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0002762/2021	HARIPADA JENA	SURESH KUMAR JENA	KOIDA /4 /2021
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0002763/2021	SAYANA @ SAINA MUNDARI	PARTHA SARATHI NAYAK	PALLAHARA /246 /2020
		VS	VS	()

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35	BLAPL/0002764/2021	STATE OF ODISHA RANJIT PRADHAN @ RANIA VS	MANAS CHAND VS	// BANKI /39 /2020 ()
36	BLAPL/0002765/2021	STATE OF ODISHA PAWAN KUMAR SINGH VS	JAGANNATH KAMILA VS	// INDUSTRIAL /18 /2021 ()
37	BLAPL/0002766/2021	STATE OF ODISHA MINA PUJARI VS	TUKUNA MISHRA VS	// BORIGUMMA /40 /2020 ()
38	BLAPL/0002767/2021	STATE OF ODISHA MAHABALA @ MAHADEV KALASI VS	JAYADEBA BEHERA VS	// RANPUR /22 /2012 ()
39	BLAPL/0002768/2021	STATE OF ODISHA CHANDAN MALLIK @ TIMA VS	JAYADEBA BEHERA VS	// ITAMATI /145 /2020 ()
40	BLAPL/0002769/2021	STATE OF ODISHA RUBEN KUMAR KOSARIYA @ BALLU @ RUBEN KUMAR KOSARIYA VS	SUKUMAR KOSARIYA VS	// KUNDEI /15 /2021 ()
41	BLAPL/0002770/2021	STATE OF ODISHA MITU NAHAK @ MITU NAIK VS	BIJAYA KUMAR NAYAK (3) VS	// NAYAGARH /132 /2008 ()
42	BLAPL/0002771/2021	STATE OF ODISHA SASHIBHUSAN PATTANIK @ MANTY @ SASHIBHUSAN PATTANIK VS	SHENDRA PRANAV KUMANTI VS	// BRAHMAGIRI /150 /2020 ()
43	BLAPL/0002772/2021	STATE OF ODISHA NELU @ SANJIB BEHERA VS	AMULYA RATN PANDA VS	// SAHADEV KHUNTA /38 /2021 ()
44	BLAPL/0002773/2021	STATE OF ODISHA RAMESH CHANDRA PRADHAN @ PARIDA VS	AMITAV TRIPATHY VS	// SARANAKUL /101 /2016 ()
45	BLAPL/0002774/2021	STATE OF ODISHA SURESH JANI VS STATE OF ODISHA	MANAS CHAND VS	// MANAMUNDA /130 /2020 () //

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46	BLAPL/0002775/2021	KALINGA KESHARI PRADHAN VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	BALLIGUDA /42 /2021 () //
47	BLAPL/0002776/2021	DAYANANDA MALLICK VS STATE OF ODISHA	DEBARAJ MOHANTY VS	SAMBALPUR SADAR /24 /2020 () //
48	BLAPL/0002777/2021	CHITRASEN BEHERA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	DHARAKOT PS /72 /2019 () //
49	BLAPL/0002778/2021	NABAGHANA KANHAR VS STATE OF ODISHA	SITIKANT MISHRA VS	PHIRINGIA /69 /2018 () //
50	BLAPL/0002779/2021	MUSTAQ HOSSAIN @ HUSSEN VS STATE OF ODISHA	RUPESH KUMAR MOHANTY VS	BINJHARPUR /42 /2018 () //
51	BLAPL/0002780/2021	TANU @ TANMAYA KUMAR BHUYAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SPL.TASK FORCE /9 /2020 () //
52	BLAPL/0002781/2021	MUKESH JAIN VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	THAKURMUNDA /31 /2000 () //
53	BLAPL/0002782/2021	SATYAPRIYA PRADHAN @ PINKU VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KANTAMAL /104 /2020 () //
54	BLAPL/0002783/2021	ALOK SAMAL VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	MAHAKALPARA /216 /2016 () //
55	BLAPL/0002784/2021	TOSHAN @ TUSAN KUMAR MEHER VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /297 /2020 () //
56	BLAPL/0002785/2021	RAKESH KUMAR SARANGI VS STATE OF ODISHA	BARADA PRASANNA SARANGI VS	AIRPORT /40 /2021 () //
57	BLAPL/0002786/2021	KOSAR @ MD. KAUSHAR	SOUMYA RANJAN DAS	UDITNAGAR /8 /2021

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0002787/2021	PRASANNA @BIKASH KUMAR MALLICK	HARIPAD MOHANTY	PATTAMUNDAI /149 /2013
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0002788/2021	SANTOSH KUMAR PRADHAN	AMITAV TRIPATHY	ITAMATI /38 /2021
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0002789/2021	MINAKETAN @ RAMA @ PITAMBAR SWAIN	SACHIDANANDA PADHEE	barpalli /199 /2020
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0002790/2021	JAGABANDHU BEHERA	SMRUTI RANJAN MOHAPATRA	BINJHARPUR /160 /2019
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0002791/2021	DAMABARU @ DAMBARU DHAR ROUT	GAGAN BIHARI SINGH	JAIPATNA /129 /2018
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0002792/2021	MUKTI SINGH	SOUBHAGYA KUMAR DASH	R.UDAYAGIRI /17 /2021
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0002793/2021	MUKESH JAIN	BHABANI SHANKAR DASPARIDA	KARANJIA /51 /2000
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0002794/2021	RITU @ ROSHAN PARASETH	AKSHAYA KUMAR SAHOO	TUMUDIBANDHA /67 /2020
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0002795/2021	FAGNU ORAM	BIJAYA KUMAR RGADA	SAMBALPUR SADAR /192 /2020
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0002796/2021	DEEPAK BARIK	AMIT PRASAD BOSE	barpalli /331 /2020
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0002797/2021	ABDUL QUEUM	ANJAN KUMAR BISWAL	RAIRANGPUR TOWN /30 /2021
		VS	VS	()

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69	BLAPL/0002798/2021	STATE OF ODISHA SAGU SINGH VS	ANJAN KUMAR BISWAL VS	// SARAT /49 /2019 ()
70	CMAPL/0000081/2021	STATE OF ODISHA GHANASHYAM SAHOO VS	ADV. VS	// // ()
71	CMAPL/0000082/2021	STATE OF ODISHA ISHWAR CH. BEHERA VS	ADV. VS	// // ()
72	CMAPL/0000083/2021	STATE OF ODISHA UNION OF INDIA VS	ADV VS	// // ()
73	CMAPL/0000084/2021	SANDEEP YADAV @ YADAV SANDEEP G.M. UNION OF INDIA VS	ADV VS	// // ()
74	CMAPL/0000085/2021	ASHIQUZZAMAN ISWAR CHANDRA MISHRA VS	ADV VS	// // ()
75	CMP/0000206/2021	D.G. OF PRISON AND D.C.S ODISHA DAYANIDHI PANDA VS	SUKANTA KUMAR NAYAK 2 VS	// // ()
76	CMP/0000207/2021	SITARAM DAS BALUNKESWAR SAHOO VS	DEEPALI MOHAPATRA VS	// // ()
77	CMP/0000208/2021	GOPABANDHU CHOUDHURY REBATI NAYAK VS	MAHESWAR MOHANTY VS	// // ()
78	CMP/0000209/2021	SUKANTA CHANDRA ROUT TAPAN KUMAR BEHERA VS	DWARIKA PRASAD MOHANTY VS	// // ()
79	CONTC/0002208/2021	JASODA MOHANTA GOURI SANKAR PADHY VS	SOUBHAGYA KUMAR DASH VS	// // ()
		SATYABRATA SAHU		//

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80	CONTC/0002209/2021	PHAKIR MOHAN MISRA VS SATYABRATA SAHU	SOUBHAGYA KUMAR DASH VS	// 0 //
81	CONTC/0002210/2021	ANIRUDHA NAYAK VS SIDHARTH DHAL,OAS(S)	ADV. VS	// 0 //
82	CONTC/0002211/2021	RABINARAYAN BARAL VS JYOTIRMAYA RATHA, ENGINEER-IN-CHIEF	ADV VS	// 0 //
83	CONTC/0002212/2021	BHAGIRATHI GADANAYAK VS SERIAL PATEL	ADV. VS	// 0 //
84	CONTC/0002213/2021	PRASANNA KUMAR NAYAK VS BIJAY KUMAR SAHOO, O.P.S.I	ADV VS	// 0 //
85	CONTC/0002214/2021	RAJANIKANTA SETHY VS CAPTAIN ATULYA KUMAR MOHAPATRA	ADV. VS	// 0 //
86	CONTC/0002215/2021	RENUBALA DEBNATH VS ALEKHA CHANDRA BEURA, CHAIRMAN, UGB	ADV VS	// 0 //
87	CONTC/0002216/2021	KHAGESWAR BEHERA VS BHAKTA BANDHU SAHU	ADV. VS	// 0 //
88	CONTC/0002217/2021	RANJAN KUMAR SETHY VS ANU GARG, IAS	ADV VS	// 0 //
89	CONTC/0002218/2021	SURENDRA KUMAR DAS VS G.MATHIVATNAM	PRAFULLA KUMAR KHATEI VS	// 0 //
90	CONTC/0002219/2021	RAGHUNATH SARANGI VS COLLECTOR, NAYAGARH	ADV. VS	// 0 //
91	CONTC/0002220/2021	SOUDAMINI @ SOBASINI DEY	ADV.	//

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		VS	VS	0
92	CONTC/0002221/2021	SANJAY KUMAR MOHANTY DEBAPRIYA SETHY	ADV	//
		VS	VS	0
93	CONTC/0002222/2021	CHIEF CONSERVATOR OF FOREST (KENDU LEAVE), CUTTACK CIRCLE NAROTTAM SAHOO	ADV.	//
		VS	VS	0
94	CONTC/0002223/2021	SANGRAMJIT NAYAK, IAS BINOD CHANDRA NAYAK	ADV	//
		VS	VS	0
95	CONTC/0002224/2021	SANGRAMJIT NAYAK, IAS RABI CHANDRA DALABEHERA	ADV.	//
		VS	VS	0
96	CONTC/0002225/2021	SANGRAMJIT NAYAK, IAS BIRAJ PRADHAN @ BIRAJ KUMAR PRADHAN	ADV	//
		VS	VS	0
97	CONTC/0002226/2021	SANGRAMJIT NAYAK, IAS BIPIN KUMAR NAYAK	ADV.	//
		VS	VS	0
98	CONTC/0002227/2021	SANGRAMJIT NAYAK, IAS UMESH CHANDRA PRADHAN	ADV	//
		VS	VS	0
99	CONTC/0002228/2021	SANGRAMJIT NAYAK, IAS RAJENDRANATH SAHU	ADV.	//
		VS	VS	0
100	CONTC/0002229/2021	SANGRAMJIT NAYAK, IAS NIRANJAN SAHU	ADV	//
		VS	VS	0
101	CONTC/0002230/2021	SANGRAMJIT NAYAK, IAS KULAMANI BISWAL	ADV.	//
		VS	VS	0
102	CONTC/0002231/2021	JYOTIRMAYA RATH SUDAM SATAPATHY	ADV	//
		VS	VS	0

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103	CONTC/0002232/2021	AMULYA KUMAR PADHAN, DEO JAMUNA SETHI VS	ADV VS	// // ()
104	CONTC/0002233/2021	PARSHURAM PANDA, BDO SANKAR PRASAD SAMANTA VS	ADV VS	// // ()
105	CONTC/0002234/2021	SASWAT MISHRA KAMAL LOCHAN @ KAMAL NIAL VS	AKSHAYA KUMAR SAHOO VS	// // ()
106	CONTC/0002235/2021	RAJENDRA KUMAR PATTNAIK, OAS,(SAG) SUKRU NIAL VS	AKSHAYA KUMAR SAHOO VS	// // ()
107	CONTC/0002236/2021	RAJENDRA KUMAR PATTNAIK, OAS,(SAG) GOBARDHAN MAJHI VS	AKSHAYA KUMAR SAHOO VS	// // ()
108	CONTC/0002237/2021	RAJENDRA KUMAR PATTNAIK, OAS,(SAG) DOLAMANI NIAL VS	AKSHAYA KUMAR SAHOO VS	// // ()
109	CONTC/0002238/2021	RAJENDRA KUMAR PATTNAIK, OAS, (SAG) RAJA @ RAJMAN MAJHI VS	AKSHAYA KUMAR SAHOO VS	// // ()
110	CONTC/0002239/2021	RAJENDRA KUMAR PATTNAIK,OAS SAROJ NIAL VS	AKSHAYA KUMAR SAHOO VS	// // ()
111	CONTC/0002240/2021	RAJENDRA KUMAR PATTNAIK,OAS SUBHADRA NAIK VS	AKSHAYA KUMAR SAHOO VS	// // ()
112	CONTC/0002241/2021	RAJENDRA KUMAR PATTNAIK,OAS KAMAL LOCHAN @ KAMAL NIAL VS	AKSHAYA KUMAR SAHOO VS	// // ()
113	CONTC/0002242/2021	RAJENDRA KUMAR PATTNAIK,OAS DOLAMANI NIAL VS	AKSHAYA KUMAR SAHOO VS	// // ()
		RAJENDRA KUMAR PATTNAIK, OAS,(SAG)		//

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114	CONTC/0002243/2021	ATMARAM NIAL VS RAJENDRA KUMAR PATNAIK,OAS	AKSHAYA KUMAR SAHOO VS	// 0 //
115	CONTC/0002244/2021	DIPTI RANJAN SAHU VS SATYABRATA SAHOO,IAS	ADV. VS	// 0 //
116	CONTC/0002245/2021	GITANJALI MALLICK VS PROF. DR.SANTOSH KUMAR MISRA	ADV. VS	// 0 //
117	CONTC/0002246/2021	RENUBALA DAS VS SASWAT MISHRA,IAS	ADV. VS	// 0 //
118	CONTC/0002247/2021	SUBASH CHANDRA NAYAK VS ASHOK K.K. MEENA,IAS	ADV. VS	// 0 //
119	CONTC/0002248/2021	NARENDRA NATH PANDA VS RAJENDRA PRASAD PRUSTY	ADV. VS	// 0 //
120	CONTC/0002249/2021	SUKANTA KUMAR BEHERA VS SUJATA MISHRA	ADV. VS	// 0 //
121	CONTC/0002250/2021	RAMESH CHANDRA NAYAK VS MANORANJAN NAYAK, OCS-I	ADV VS	// 0 //
122	CONTC/0002251/2021	SRINIBAS DASH VS SANJEEV CHOPRA, IAS	ADV VS	// 0 //
123	CONTC/0002252/2021	JEEBAN JYOTI DALAI VS DR. BIJAYA KUMAR SAHOO	ADV VS	// 0 //
124	CONTC/0002253/2021	BIJAYA KUMAR SAHOO VS G.MATHIVATHANAN, IAS	PRADEEP KUMAR MOHAPATRA VS	// 0 //
125	CONTC/0002254/2021	NARA NARAYAN JENA	ADV	//

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		VS	VS	0
		D.K.SINGH,IAS		//
126	CONTC/0002255/2021	KUMARI PRIYADARSINI HEMBRAM	ADV.	//
		VS	VS	0
		BHABESH KUMAR NAYAK		//
127	CONTC/0002256/2021	JAYRAM BEHERA	DAYANANDA MOHAPATRA	//
		VS	VS	0
		ANU GARG		//
128	CONTC/0002257/2021	RAMESH CHANDRA GOCHHAYAT @ RAMESH GOCHHAYAT	PROF. H. K. MOHAPATRA	//
		VS	VS	0
		SAGAR R		//
129	CONTC/0002258/2021	KISHORE CHANDRA MISHRA	ADV	//
		VS	VS	0
		RAJ KUMAR SARMA, IAS		//
130	CONTC/0002259/2021	PRANA KRUSHANA DASH	ADV	//
		VS	VS	0
		SATYABRATA SAHU, IAS		//
131	CONTC/0002260/2021	BRAJA KISHORE DAS	ADV	//
		VS	VS	0
		SATYABRATA SAHU, IAS		//
132	CONTC/0002261/2021	BHASKAR CHANDRA SAHU	HEMANTA KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
133	CONTC/0002262/2021	SANTILATA BEHERA	PRAKASH KUMAR SAMAL	//
		VS	VS	0
		SHENBAGAM MANTHIRAM, CEO,CESU		//
134	CONTC/0002263/2021	ER.SOMI MISHRA	NILAKANTHA JUJHARSINGH	//
		VS	VS	0
		ABESH MOHANTY		//
135	CONTC/0002264/2021	ER.SOMI MISHRA	NILAKANTA JUJHARSINGH	//
		VS	VS	0
		GOWRAHARI PRADHAN		//
136	CONTC/0002265/2021	MAMITA DAS	ADV.	//
		VS	VS	0

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		G.MATHIVATHANAM		//
137	CONTC/0002266/2021	ANTARYAMI MOHANTY	ADV	//
		VS	VS	0
		DR. MOONA SHARMA, IAS		//
138	CONTC/0002267/2021	MADHAB CHANDRA NAYAK	ADV	//
		VS	VS	0
		CHITRA ARUMUGAM, IAS		//
139	CONTC/0002268/2021	DIBYA RANJAN TRIPATHY	ADV.	//
		VS	VS	0
		DR.BIJAY BHUSAN NANDA		//
140	CONTC/0002269/2021	AJAY KUMAR DAS	ADV	//
		VS	VS	0
		RANJANA CHOPRA, IAS		//
141	CONTC/0002270/2021	PRASANTA KUMAR PATTNAIK	ADV.	//
		VS	VS	0
		BISHNUPADA SETHI, IAS		//
142	CONTC/0002271/2021	KRUPASINDHU GIRI	ADV	//
		VS	VS	0
		PRATYUSH KUMAR NAYAK, DEO		//
143	CONTC/0002272/2021	DROUPAD NANDA	ADV.	//
		VS	VS	0
		PRATYUSH KUMAR NAYAK, DEO		//
144	CONTC/0002273/2021	RAMAKANTA MOHANTA	ADV	//
		VS	VS	0
		SATYABRATA SAHU		//
145	CONTC/0002274/2021	GURUBA CHARAN BEHERA	ADV	//
		VS	VS	0
		SATYABRATA SAHU		//
146	CONTC/0002275/2021	RAGHUNATH MOHANTA	ADV.	//
		VS	VS	0
		SATYABRATA SAHU		//
147	CONTC/0002276/2021	YAMESWAR MOHAPATRA	ADV	//
		VS	VS	0
		POMA TUDU, IAS		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	CONTC/0002277/2021	CHITTA RANJAN MISHRA VS DR. PRAMOD KUMAR MEHERDA	ADV VS	// 0 //
149	CONTC/0002278/2021	BANSHIDHAR SAHU VS STATE OF ODISHA	HEMANTA KUMAR ROUT VS	// 0 //
150	CONTC/0002279/2021	KRUPASINDHU SETHI VS STATE OF ODISHA	HEMANTA KUMAR ROUT VS	// 0 //
151	CONTC/0002280/2021	BIJAYA KUMAR DANDAPAT VS STATE OF ODISHA	HEMANTA KUMAR ROUT VS	// 0 //
152	CONTC/0002281/2021	BHAJAHARI BINDHANI VS STATE OF ODISHA	HEMANTA KUMAR ROUT VS	// 0 //
153	CONTC/0002282/2021	JAYARAM SAHOO VS SATYABRATA SAHOO,IAS	ADV. VS	// 0 //
154	CONTC/0002283/2021	DEBI PRASAD MISHRA VS SASWAT MISHRA,IAS	ADV. VS	// 0 //
155	CONTC/0002284/2021	RAMESH CHANDRA BISWAL VS SASWAT MISHRA, IAS	ADV VS	// 0 //
156	CONTC/0002285/2021	PRASANNA KUMAR PRADHAN VS SASWAT MISHRA,IAS	ADV. VS	// 0 //
157	CONTC/0002286/2021	RAMESH CHANDRA NAYAK VS MIHIR KUMAR SETHY	ADV VS	// 0 //
158	CONTC/0002287/2021	KEDARNATH PATTAJOSI VS SATYABRATA SAHOO, IAS	ADV VS	// 0 //
159	CONTC/0002288/2021	SARAT CHANDRA RATHA	ADV.	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
160	CONTC/0002289/2021	SATYABRATA SAHOO,IAS BASUDEV NANDA	ADV	//
		VS	VS	()
161	CONTC/0002290/2021	SATYABRATA SAHOO, IAS NARAYANA MAHAPATRA	ADV.	//
		VS	VS	()
162	CONTC/0002291/2021	SATYABRATA SAHOO,IAS SARAT CHANDRA RATHA	ADV	//
		VS	VS	()
163	CRLA/0000177/2021	SATYABRATA SAHOO, IAS PRADEEP KUMAR SAHU	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	()
164	CRLA/0000178/2021	STATE OF ODISHA(VIG.) SABI @ SABITRI BEHERA	BHABANI SANKAR DAS PARIDA	//
		VS	VS	()
165	CRLA/0000179/2021	STATE OF ODISHA KRISHNA MOHAN PATHAK	SATYA RANJA MULIA	//
		VS	VS	()
166	CRLMA/0000090/2021	REPUBLIC OF INDIA BRUSABHANU PODH	BHOJARAJ SETH	//
		VS	VS	()
167	CRLMA/0000091/2021	SABITRI BESAN SANJEEB KUMAR PRADHAN	GOPAL KRUSHNA MOHANTY	//
		VS	VS	()
168	CRLMA/0000092/2021	STATE OF ODISHA SURESH BEHERA @ TULU	SATYABRATA SUTAR	//
		VS	VS	()
169	CRLMA/0000093/2021	STATE OF ODISHA SURYAKANTA DAS@RABI	SATYABRATA SUTAR	//
		VS	VS	()
170	CRLMC/0000684/2021	STATE OF ODISHA ANIL KUMAR AGRAWAL	HIMANSHU BHUSAN DASH	//
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	CRLMC/0000685/2021	STATE OF ODISHA BACCHU BALARAM PATRO VS	DEEPALI MAHAPATRA VS	// SHERAGADA /51 /2020 ()
172	CRLMC/0000686/2021	STATE OF ODISHA SINI @ SUMATI @ SRIMATI SAHOO VS	RAKESH KUMAR ROUTRAY VS	// BINJHARPUR /137 /2014 ()
173	CRLMC/0000687/2021	STATE OF ODISHA E.SANKAR RAO VS	TAPAS KUMAR ACHARYA VS	// VIGILANCE PS (BERHAMPUR) /45 /2016 ()
174	CRLMC/0000688/2021	STATE OF ODISHA(VIG.) SIBAJI RANJAN BEHERA @ PINKU VS	BIJAYA KUMAR ROUTRAY VS	// CHATRAPUR /90 /2021 ()
175	CRLMC/0000689/2021	STATE OF ODISHA PRADEEP PATAMAJHI @ PRADEEP MALLICK MAHES DAS VS	VS	// BAMUNIGAM /33 /2006 ()
176	CRLMC/0000690/2021	STATE OF ODISHA AMULYA PRADHAN VS	N.PANDA VS	// / /0 ()
177	CRLMC/0000691/2021	SABITRI PRADHAN BISWAJIT MISHRA VS	PARTHA SARATHI DAS VS	// / /0 ()
178	CRLMC/0000692/2021	STATE OF ODISHA ANEWSHA BIBI VS	NIRANJAN PANDA VS	// / /0 ()
179	CRLMC/0000693/2021	ATIFA BEGUM S.MOHAN RAO VS	GOPINATH MISHRA VS	// / /0 ()
180	CRLMC/0000694/2021	MANJULATA PADHI KALINDAR SAHU VS	ANIRUDHA DAS VS	// / /0 ()
181	CRLMC/0000695/2021	SUSAMA SAHU UGRASEN PATRA VS STATE OF ORISSA	TUKUNA KUMAR MISHRA VS	// UMERKOTE /110 /2019 ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	CRLMC/0000696/2021	KABI TADA VS STATE OF ODISHA	JAYADEBA BEHERA VS	BANAPUR P.S. /214 /2010 () //
183	CRLMC/0000697/2021	RABINDRA KUMAR JENA VS REPUBLIC OF INDIA (CBI)	DIGAMBARA MISHRA VS	/ /0 () //
184	CRLMC/0000698/2021	SEKH SAFATUL HOQUE VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	BINJHARPUR /259 /2019 () //
185	CRLMC/0000699/2021	KARTIKA BAGH @ PHAMPUDU VS STATE OF ORISSA	MANAS CHAND VS	JEYPORE SADAR /86 /2018 () //
186	CRLMC/0000700/2021	SURESH DEEP @ SURESH DIP VS STATE OF ORISSA	MANAS CHAND VS	KHARIAR /39 /2016 () //
187	CRLMC/0000701/2021	MABUD MALLICK @ MEBUB MALLIK VS STATE OF ORISSA	AMULYA RATNA PANDA VS	UDALA /243 /2020 () //
188	CRLMC/0000702/2021	AKHILA NAIK VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	BANIGOCHA /16 /2010 () //
189	CRLMC/0000703/2021	JAYANTA MALLIK @ JAYANTA KUMAR MALAMLIK VS STATE OF ORISSA	AMULYA RATNA PANDA VS	MANGALPUR /365 /2019 () //
190	CRLMC/0000704/2021	BHARAT NAYAK VS STATE OF ORISSA	AMULYA RATNA PANDA VS	DHARMASALA /335 /2015 () //
191	CRLMC/0000705/2021	NITISH KUMAR SINGH VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KOTPAD /3 /2020 () //
192	CRLMC/0000706/2021	JITU SWAIN @ JITENDRA KUMAR SWAIN VS STATE OF ORISSA	AKSHAYA KUMAR SAHOO VS	BANAPUR P.S. /214 /2010 () //
193	CRLMC/0000707/2021	CHAKRADHAR ROUT	CHITTA RANJAN SAHU	MAHILA P.S. BUXIBAZAR /17 /2005

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
194	CRLMC/0000708/2021	RAJEEV PATRA	BIRENDRA KU. PARDHI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
195	CRLMC/0000709/2021	SURESH KUMAR KEDIA	GOPAL KRUSHNA MOHANTY	PURIGHAT /45 /2018
		VS	VS	()
		STATE OF ODISHA		//
196	CRLMC/0000710/2021	ROHIT SAHU @ JHANTU	ANJAN KUMAR BISWAL	BARIPADA TOWN /148 /2013
		VS	VS	()
		STATE OF ODISHA		//
197	CRLMC/0000711/2021	GLP DEVELOPERS LTD.	MANOJ VERMA	EOW,BHUBANESWAR /16 /2013
		VS	VS	()
		STATE OF ODISHA		//
198	CRLMC/0000712/2021	SURESH KUMAR SAHOO @ SAHU	SANTOSH CHANDRA ATABUDHI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
199	CRLMC/0000713/2021	JAYARAM GOLLARY @ GOLARY JAYARAM	PRASANTA KUMAR SAHOO	MACHHKUND /8 /2020
		VS	VS	()
		STATE OF ODISHA		//
200	CRLMC/0000714/2021	LAXMAN @ JINU @ JINABANDHU KHORA	DIPTI RANJAN BHOKTA	PADWA /13 /2011
		VS	VS	()
		STATE OF ORISSA		//
201	CRLMC/0000715/2021	BHARAT NAIK	SURYAKANTA DWIBEDI	KHANDAPARA /108 /2020
		VS	VS	()
		STATE OF ORISSA		//
202	CRLMC/0000716/2021	GAYATRI BISWAL	SURYAKANTA DWIBEDI	JHARSUGUDA /655 /2019
		VS	VS	()
		STATE OF ODISHA		//
203	CRLMC/0000717/2021	NARAHARI ROUL	SURYAKANTA DWIBEDI	/ /0
		VS	VS	()
		STATE OF ORISSA		//
204	CRLMC/0000718/2021	JHARANA SWAIN	SURYAKANTA DWIBEDI	/ /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	CRLMC/0000719/2021	STATE OF ORISSA BANDITA KHATUA VS	H.N.MOHAPATRA VS	// NIMAPADA /218 /2010 ()
206	CRLMC/0000720/2021	STATE OF ODISHA LINGARAJ DAS VS	DEBARAJ MOHANTY VS	// ASKA /13 /2016 ()
207	CRLMP/0000615/2021	STATE OF ODISHA CHAINA MALLIK VS	RAMA CHANDRA RAY VS	// / /0 ()
208	CRLMP/0000616/2021	STATE OF ODISHA SULEKHA MALLIK VS	RAMA CHANDRA RAY VS	// / /0 ()
209	CRLMP/0000617/2021	STATE OF ODISHA JOGENDRA NAIK VS	BIRAJA PRASANNA SATAPATHY VS	// / /0 ()
210	CRLMP/0000618/2021	STATE OF ODISHA GANGADHAR MOHAPATRA VS COMMISSIONER OF POLICE, BBSR-CTC	MRUGANKA MAULI PATNAIK VS	// / /0 ()
211	CRLMP/0000619/2021	JYOSHNNARANI SWAIN VS STATE GOVT.	RAKESH KUMAR ROUSTRAY VS	// / /0 ()
212	CRLMP/0000620/2021	PRAVAT MOHAPATRA VS STATE OF ODISHA	NIRANJAN PANDA VS	// / /0 ()
213	CRLMP/0000621/2021	BANAMALI PANDA VS THE S.P, KENDRAPARA	SUKANTA KUMAR NAYAK 2 VS	// / /0 ()
214	CRLMP/0000622/2021	PHULAMATI BHATRA @ PHULAMATI BHATARA VS STATE OF ODISHA	ARJUNA CHARAN BEHERA VS	// / /0 ()
215	CRLMP/0000623/2021	NAGARJUN MOHANTA VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	// / /0 ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	CRLMP/0000624/2021	MEENAKHI PERAI VS STATE OF ODISHA	NIRANJAN PANDA VS	/ /0 0 //
217	CRLMP/0000625/2021	ROJINA GHADEI VS STATE OF ORISSA	JAYADEBA BEHERA VS	/ /0 0 //
218	CRLMP/0000626/2021	JALANDHAR SWAIN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	/ /0 0 //
219	CRLMP/0000627/2021	PUSPANJALI JENA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	/ /0 0 //
220	CRLMP/0000628/2021	RANJITA SENAPATI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	/ /0 0 //
221	CRLMP/0000629/2021	SURENDRA SAHU@SURENDRA KUMAR SAHOO VS STATE OF ORISSA	SANTA KUMAR BARAL VS	/ /0 0 //
222	CRLMP/0000630/2021	UMA BHOI VS STATE OF ODISHA	A.PATTNAIK VS	/ /0 0 //
223	CRLREV/0000137/2021	PRASANT KUMAR SWAIN @ PRASANT SWAIN VS STATE OF ODISHA	ANALOKA MOHANTY VS	/ /0 0 //
224	CRLREV/0000138/2021	SUBHASHREE RANJAN SAHOO VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI TOWN /150 /2020 0 //
225	CRLREV/0000139/2021	P. FAKIRA PATRA VS STATE OF ODISHA	CHITTA RANJAN DASH VS	/ /0 0 //
226	FAO/0000083/2021	PAPUN ROUT VS PURNA CHANDRA SAHOO	BIRANCHI NARAYAN RATH VS	/ / 0 //
227	FAO/0000084/2021	NARENDRA KUMAR BAL	SAMEER KUMAR DAS	/ /

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
228	FAO/0000085/2021	AJIT KUMAR NAYAK	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
229	MACA/0000145/2021	SAUDAMINI PANDA	K.C.NAYAK	//
		VS	VS	0
		AKSHAYA KUMAR DAS		//
230	MACA/0000146/2021	M/S.SHRIRAM GENERAL INSURANCE COMPANY LTD.	ANIL KUMAR DASH	//
		VS	VS	0
		PRADIP KUMAR DAS		//
231	MACA/0000147/2021	KUNI PRADHAN	K.C.NAYAK	//
		VS	VS	0
		MIRJA SAHAJAN BAIG		//
232	MACA/0000148/2021	RASHMITA BISWAL	SANJIB SWAIN	//
		VS	VS	0
		THE NEW INDIA ASSURANCE CO. LTD.		//
233	MATA/0000020/2021	SRINIBASH PARIDA	ACHYUTANANDA PATTANAİK	//
		VS	VS	0
		RASHMITA PANDEY		//
234	RVWPET/0000076/2021	ACHARYA HARIHARA PHARMACY COLLEGE KANMISHERI	KANMISHERI	//
		VS	VS	0
		STATE OF ODISHA		//
235	RVWPET/0000077/2021	UNION OF INDIA	CHANDRAKANTA PRADHAN(CENTRAL GOVT. COUNSEL)	//
		VS	VS	0
		SUBHENDUSHREE ROUTROY		//
236	RVWPET/0000078/2021	DINABANDHU EKKA @ ORAM	ADV	//
		VS	VS	0
		STATE OF ODISHA		//
237	TRP(C)/0000126/2021	MONALISHA SAHOO	SOUBHAGYA KUMAR DASH	//
		VS	VS	0
		AMBUJA KUMAR SAHOO		//
238	TRP(C)/0000127/2021	BANDANA PRADHAN	TUKUNA KUMAR MISHRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	TRP(C)/0000128/2021	JAYPRAKASH BHOI JAGANNATH NANDA VS	BIJAYA KUMAR ROUSTRAY VS	// // 0
240	TRP(C)/0000129/2021	RASMITA @ RASHMITA PANDA KALPANA SWAIN VS	ASHOK KUMAR SAHOO VS	// // 0
241	TRP(C)/0000130/2021	SIBA SANKAR SAHOO JHANSIRANI PATEL VS	MANOJ KUMAR PANDA VS	// // 0
242	TRP(C)/0000131/2021	SOUMYA RANJAN PATEL SRADHANJALI PANDA VS	DEBASIS MISHRA VS	// // 0
243	TRP(C)/0000132/2021	SURYA NARAYAN PANDA SUBASINI SETHI VS	PRAVAT KUMAR MUDULI VS	// // 0
244	WA/0000301/2021	MANORANJAN DAS MANASH KUMAR BEHERA VS	SANJEEV UDGATA VS	// // 0
245	WA/0000302/2021	UNION OF INDIA RASANANDA MOHANTY VS	MANOJ KUMAR MOHANTY VS	// // 0
246	WA/0000303/2021	STATE OF ODISHA ABHAYA KUMAR JENA VS	LAKSHMAN MISHRA VS	// // 0
247	WA/0000304/2021	COLLECTOR JAJPUR BIJAY KUMAR MOHANTY VS	DR. JITENDRA KUMAR LENKA VS	// // 0
248	WA/0000305/2021	M.D, ORISSA FOREST DEVELOPMENT CORPORATION LTD. SANJAY KUMAR BHUYAN VS	SAMIR KUMAR MISHRA VS	// // 0
249	WA/0000306/2021	DIRECTOR,SECONDARY EDUCATION, ODISHA GOBINDA CHANDRA SETHI VS	K.K.SWAIN VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0012609/2021	RADHA CHARANA PATTNAIK VS STATE OF ODISHA	SAROJ KUMAR JEE VS	// 0 //
251	WP(C)/0012610/2021	DILLIP KUMAR PUROHIT VS STATE OF ODISHA	SAROJ KUMAR JEE VS	// 0 //
252	WP(C)/0012611/2021	RABI NARAYAN PATRA VS THE STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
253	WP(C)/0012612/2021	AMULYA KUMAR ROUTRAY VS STATE OF ODISHA	SAROJ KUMAR JEE VS	// 0 //
254	WP(C)/0012613/2021	SURATHA PANDA VS THE STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
255	WP(C)/0012614/2021	HARI PRASAD SAMANTARAY VS STATE OF ODISHA	BIDYADHAR MANASINGH VS	// 0 //
256	WP(C)/0012615/2021	DIPAN KUMAR BEHERA VS THE STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
257	WP(C)/0012616/2021	SURENDRANATH MISHRA VS STATE OF ODISHA	BIDYADHAR MANASINGH VS	// 0 //
258	WP(C)/0012617/2021	SRADHA PATTANAYAK VS THE UNION OF INDIA	AMIYA KUMAR TARAI VS	// 0 //
259	WP(C)/0012618/2021	MADHAV PRADHAN VS STATE OF ODISHA	BIDYADHAR MANASINGH VS	// 0 //
260	WP(C)/0012619/2021	DILLIP KUMAR MOHANTY VS THE TAHASILDAR, BARANG, CTC	BISWANATH BEHERA VS	// 0 //
261	WP(C)/0012620/2021	BANAMALI LENKA	TAPAN KUMAR BISWAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0012621/2021	SANGRINA SWAGATIKA	BHARAT JALLI	//
		VS	VS	0
		THE CHAIRMAN, ODISHA GRAMYA BANK		//
263	WP(C)/0012622/2021	JAYADAN NAIK	TAPAN KUMAR BISWAL	//
		VS	VS	0
		JOINT LABOUR COMMNR., JAYAPUR DIVISION		//
264	WP(C)/0012623/2021	BARANIDHI NAYAK	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		COLLECTOR AND DM, NAYAGARH		//
265	WP(C)/0012624/2021	PRATAP KUMAR NAYAK	TAPAN KUMAR BISWAL	//
		VS	VS	0
		REGISTRAR, COOPERATIVE SOCIETIES, ODISHA		//
266	WP(C)/0012625/2021	KANCHAN MANJARI SRICHUHAN	SUSANTA KUMAR SAHU	//
		VS	VS	0
		THE REGISTRAR, OAT, CTC BENCH		//
267	WP(C)/0012626/2021	M/S. INDRANI PATNAIK	SARADA P. SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0012627/2021	MINAKETAN TANDI	SUSANTA KUMAR SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0012628/2021	BINODINI MALLIK	SUSANTA KUMAR SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0012629/2021	SUSHIL KUMAR PANDA	NIRANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0012630/2021	SUSHANTA KUMAR PANDA	NIRANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0012631/2021	JYOTIRMAYEE BEURA	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0012632/2021	STATE OF ODISHA JYOTIRMAYEE BEURA VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
274	WP(C)/0012633/2021	STATE OF ODISHA RABINDRANATH TIRIYA VS	ARUN KUMAR PATRA VS	// // 0
275	WP(C)/0012634/2021	STATE OF ODISHA HEMENDRA MOHANTA VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
276	WP(C)/0012635/2021	STATE OF ODISHA PRAVASH KUMAR KHUNTIA VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
277	WP(C)/0012636/2021	STATE OF ODISHA BIDYUT CHANDRA PANDA VS	HARI HARA PANIGRAHI VS	// // 0
278	WP(C)/0012637/2021	STATE OF ODISHA DUKHABANDHU BISWAL VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
279	WP(C)/0012638/2021	STATE OF ODISHA MANORAMA MAHUNTA VS	BIPIN KUMAR NAYAK VS	// // 0
280	WP(C)/0012639/2021	STATE OF ODISHA NABAGHANA PANDA VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
281	WP(C)/0012640/2021	STATE OF ODISHA CHITTARANJAN JENA VS	MANAS PATI VS	// // 0
282	WP(C)/0012641/2021	STATE OF ODISHA AKHIL CHANDRA BARIK VS	MANAS PATI VS	// // 0
283	WP(C)/0012642/2021	STATE OF ODISHA SULOCHANA SETHY VS THE COLLECTOR, PURI	RASHMIKANTA MAHALIK VS	// // 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :05/04/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0012643/2021	ANIRUDHA PADHI VS ACCOUNTANT GENERAL(A AND E), ODISHA	MANAS PATI VS	// 0 //
285	WP(C)/0012644/2021	SANJAY KUMAR SAHOO VS THE COLLECTOR, CTC	RASHMIKANTA MAHALIK VS	// 0 //
286	WP(C)/0012645/2021	JYOTI PRAKASH DAS VS SANJEEV MAHAPATRA	LAXMI NARAYAN RAYATSINGH VS	// 0 //
287	WP(C)/0012646/2021	SUKANTI HOTA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
288	WP(C)/0012647/2021	CHITRA MAHANAND VS COLLECTOR AND DM, BOLANGIR	SUSHANTA KU JOSHI VS	// 0 //
289	WP(C)/0012648/2021	SWASTIKA PATNAIK VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
290	WP(C)/0012649/2021	DEBDAS PAIKARAY VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
291	WP(C)/0012650/2021	NIRANJAN KHUNTIA VS STATE OF ODISHA	BHABANI SANKAR MISHRA 2 VS	// 0 //
292	WP(C)/0012651/2021	SUBHASIS PAIKARAY VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
293	WP(C)/0012652/2021	MAKARADHWAJ NAIK VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
294	WP(C)/0012653/2021	DEEPANJALI SETHI VS STATE OF ODISHA	S.SUDHAKAR RAO VS	// 0 //
295	WP(C)/0012654/2021	BINODINI INFRASTRUCTURE PVT. LTD.	PRABODHA CHANDRA NAYAK	//

ORISSA HIGH COURT

FILING REPORT AS ON :05/04/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0012655/2021	RAMKRISHNA SAHU	ASIT KUMAR CHAUDHURY	//
		VS	VS	0
		COLLECTOR AND DM, BOLANGIR		//
297	WP(C)/0012656/2021	SWETA RANJAN PRADHAN	AKSHAYA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0012657/2021	SANTOSH KUMAR SUNA	RAM DAS ACHARY	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0012658/2021	JHARANA PRADHAN	ASHIT KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0012659/2021	ASWATHAMA PRADHAN	ASHIT KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0012660/2021	GORTI ANNAPURNA DEVI	SIDHESWAR MOHANTY	//
		VS	VS	0
		BISWANATH MAJUMBDAR		//
302	WP(C)/0012661/2021	MAHENDRA SAHU	AKSHAYA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0012662/2021	BHABAGRAHI MAHARANA	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0012663/2021	NILAMBER BEHERA	AKSHAYA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0012664/2021	BISWARANJAN MOHAPATRA	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0012665/2021	DHARITRI SAHU	AKSHAYA KUMAR SAHOO	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0012666/2021	STATE OF ODISHA S.JARMIYA VS	GYANARANJAN SETHI VS	// // 0
308	WP(C)/0012667/2021	STATE OF ODISHA KHIRASINDHU DAL VS	AKSHAYA KUMAR SAHOO VS	// // 0
309	WP(C)/0012668/2021	STATE OF ODISHA NALINIPRAVA DAS VS	BIREN SANKAR TRIPATHY VS	// // 0
310	WP(C)/0012669/2021	CMC TUKURAM SAHU VS	AKSHAYA KUMAR SAHOO VS	// // 0
311	WP(C)/0012670/2021	STATE OF ODISHA DILIP KUMAR MOHANTY VS	SASWAT DAS VS	// // 0
312	WP(C)/0012671/2021	STATE OF ODISHA JAYALAKSHMI RATH VS	B.N.SAMANTARAY VS	// // 0
313	WP(C)/0012672/2021	STATE OF ORISSA HEMANTA SAHU VS	AKSHAYA KUMAR SAHOO VS	// // 0
314	WP(C)/0012673/2021	STATE OF ODISHA SUNDARAM HOME FINANCE LTD. VS	NALINI KANTA DASH VS	// // 0
315	WP(C)/0012674/2021	DM CUM COLLECTOR, KHORDHA M/S. VACHI FRAMES VS	NIRANJAN LENKA VS	// // 0
316	WP(C)/0012675/2021	CHAIRMAN, TPCODL, BBSR SANKAR PRASAD PADHY VS	SUSANTA KUMAR DASH VS	// // 0
317	WP(C)/0012676/2021	STATE OF ODISHA ORISSA SECURITY AND SERVICE EMPLOYEES UNION VS	ANIL PATNAIK VS	// // 0
		THE CHAIRMAN CUM MD, MCL, BURLA		//

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FILING REPORT AS ON :05/04/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WP(C)/0012677/2021	ASHOK KUMAR PRADHAN VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
319	WP(C)/0012678/2021	NIROD KUMAR PATRA VS COLLECTOR AND DM, BOUDH	ARUN KUMAR ACHARYA VS	// 0 //
320	WP(C)/0012679/2021	SANATAN NAYAK VS STATE OF ODISHA	BIKASH JENA VS	// 0 //
321	WP(C)/0012680/2021	RAGHUNATH NAYAK VS SUB COLLECTOR, BALASORE	ASHOK PATTANAIAK VS	// 0 //
322	WP(C)/0012681/2021	SECY., PVT. HOMEOPATHIC PRCTITIONERS ASSOCIATION, KOLIKATA VS STATE OF ODISHA	ABRACHAN KUMAR MISHRA VS	// 0 //
323	WP(C)/0012682/2021	SCHOOL MC, PRIMARY SCHOOL, PAMAGAM VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	// 0 //
324	WP(C)/0012683/2021	TRIDEEP KUMAR PAL VS D.G OF PRISONS AND CORRECTONAL SERVICES	ASHOK PATTANAIAK VS	// 0 //
325	WP(C)/0012684/2021	NARAYAN CHAMPATI VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// 0 //
326	WP(C)/0012685/2021	SUNIL KUMAR SARANGI VS STATE OF ODISHA	AVIJIT PATNAIK VS	// 0 //
327	WP(C)/0012686/2021	DWARIKANATH SATPATHY VS STATE OF ODISHA	ASHOK PATTANAIAK VS	// 0 //
328	WP(C)/0012687/2021	MAHANTA RAMACHANDRA DAS VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
329	WP(C)/0012688/2021	P.SUBASH CHANDRA PATRA	BIRAJA PRASANNA DAS	//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0012689/2021	ZIAUL HAQUE	NIRANJAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0012690/2021	BASANTA KUMAR SAHOO	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0012691/2021	BANABHUMI HIGHER SECONDARY SCHOOL	SATYABRATA MOHANTY	//
		VS	VS	0
		THE PRESIDING OFFICER, E.P.F		//
333	WP(C)/0012692/2021	ANINDITA DEY		//
		VS	VS	0
		ABHIJIT KUMAR PUROHIT,SDJM BHUBANESWAR		//
334	WP(C)/0012693/2021	BIKASH MOHAPATRA	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0012694/2021	SANJAYA KUMAR PATTANAIAK	GOPAL KRUSHNA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0012695/2021	BHAJA GOBINDA ROUTRAY	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0012696/2021	ORISSA STATE HOUSING BOARD RETIRED EMPLOYEES ASSOCIATION		//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0012697/2021	MAKHAN MANDAL	SUBRAT KUMAR NAYAK 3	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0012698/2021	ALEENA ACHARYA	BIDESH RANJAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0012699/2021	KAPTIPADA AGRO PRODUCT	NIRANJAN LENKA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	WP(C)/0012700/2021	STATE OF ODISHA ANNAPURNA SAHU VS	BIRAJA PRASANNA DAS VS	// // 0
342	WP(C)/0012701/2021	STATE OF ODISHA JYOTIRMAYEE NAIK VS	NIRANJAN LENKA VS	// // 0
343	WP(C)/0012702/2021	STATE OF ODISHA GURCHARAN SINGH SALUJA VS	BIDESH RANJAN BEHERA VS	// // 0
344	WP(C)/0012703/2021	STATE OF ODISHA SUDAM DORA VS	DIGAMBARA MISHRA VS	// // 0
345	WP(C)/0012704/2021	STATE OF ORISSA SUDAM CHARAN PATTANAIAK VS	AMITAV DAS VS	// // 0
346	WP(C)/0012705/2021	STATE OF ODISHA ASIMA DASH VS	PAMI RATHO VS	// // 0
347	WP(C)/0012706/2021	STATE OF ODISHA HIND TALKIES VS	SANDIPANI NAYAK VS	// // 0
348	WP(C)/0012707/2021	COLLECTOR, CTC JAYANTI DAS VS	BIJAYA KUMAR RAGADA VS	// // 0
349	WP(C)/0012708/2021	STATE OF ODISHA SULOCHANA DASH VS	PADMALAYA MOHAPATRA VS	// // 0
350	WP(C)/0012709/2021	UNION OF INDIA JAGYASENI DORA VS	DIGAMBARA MISHRA VS	// // 0
351	WP(C)/0012710/2021	OAT, CUTTACK BENCH AJAYA KUMAR SARANGI VS	PRAMOD KUMAR NAYAK VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	WP(C)/0012711/2021	SANTOSH KUMAR PARIDA VS UNION OF INDIA	SANTOSH KUMAR PATTANAIAK VS	// 0 //
353	WP(C)/0012712/2021	AROON KUMAR PATNAIK VS REGIONAL DIRECTOR, RBI	BIGYAN KUMAR SHARMA VS	// 0 //
354	WP(C)/0012713/2021	NARENDRA SUNA VS STATE OF ODISHA	ANIMA KUMARI DEI VS	// 0 //
355	WP(C)/0012714/2021	INDRAJIT TANDI VS STATE OF ODISHA	ANIMA KUMARI DEI VS	// 0 //
356	WP(C)/0012715/2021	DEBENDRA KUMAR BISWAL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// 0 //
357	WP(C)/0012716/2021	RUPA DEEP VS STATE OF ODISHA	ANIMA KUMARI DEI VS	// 0 //
358	WP(C)/0012717/2021	SURESH KUMAR SATPATHY VS STATE OF ODISHA	SIBA NARAYAN BISWAL VS	// 0 //
359	WP(C)/0012718/2021	NIRANJAN SAHOO VS ORISSA STATE ROAD TRANSPORT CORPORATION	SADASIVA PATRA VS	// 0 //
360	WP(C)/0012719/2021	CHINTAMANI BARIHA VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
361	WP(C)/0012720/2021	PRAHALLAD CHANDRA DAS VS STATE OF ODISHA	SATRUGHNA DASH VS	// 0 //
362	WP(C)/0012721/2021	ABHIRAM KADRAKA VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
363	WP(C)/0012722/2021	BIDYADHAR NAIK	DURGESH NARAYAN RATH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ORISSA		//
364	WP(C)/0012723/2021	MOHAMMED SADIQUE	KSHIROD KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0012724/2021	GOKULANANDA BEHERA	AMIT KUMAR SAA	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0012725/2021	AJAY KUMAR PATRA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ORISSA		//
367	WP(C)/0012726/2021	GANDHARBA BHOI	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ORISSA		//
368	WP(C)/0012727/2021	GANGADHAR JENA	CHITTARANJAN PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0012728/2021	PRITISH PATNAIK	JASHOBANTA DASH	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0012729/2021	JAGANNATH SETHI	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ORISSA		//
371	WP(C)/0012730/2021	ARJUN PRADHAN	RABINARAYAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0012731/2021	S.J. CHARITABLE TRUST	PRADEEP KUMAR MOHAPATRA	//
		VS	VS	0
		BMC		//
373	WP(C)/0012732/2021	SURATHA PRADHAN	RABINARAYAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0012733/2021	MAHESWAR DIP	DURGESH NARAYAN RATH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	WP(C)/0012734/2021	STATE OF ORISSA SANTOSH KUMAR MISHRA VS	RABINARAYAN NAYAK VS	// // 0
376	WP(C)/0012735/2021	STATE OF ODISHA SANTOSH KUMAR SETHI VS	DURGESH NARAYAN RATH VS	// // 0
377	WP(C)/0012736/2021	STATE OF ORISSA JOGESH KUMAR MOHANTY VS	SHASHI BHUSAN JENA VS	// // 0
378	WP(C)/0012737/2021	STATE OF ODISHA JAYAKRUSHNA DANDASENA@ DANASENA VS	MIHIR SAHOO VS	// // 0
379	WP(C)/0012738/2021	STATE OF ODISHA SURENDRA MALIK VS	DURGESH NARAYAN RATH VS	// // 0
380	WP(C)/0012739/2021	STATE OF ORISSA RINA BEHERA VS	SHASHI BHUSAN JENA VS	// // 0
381	WP(C)/0012740/2021	STATE OF ODISHA DURYODHAN PADHAN VS	DURGESH NARAYAN RATH VS	// // 0
382	WP(C)/0012741/2021	STATE OF ORISSA JAYANTI LATA BHARATI VS	RAGHUNATH DAS MOHAPATRA VS	// // 0
383	WP(C)/0012742/2021	THE PROJECT DIRECTOR, D.R.D.A., BHADRAK DIPTI RAJ VS	SHASHI BHUSAN JENA VS	// // 0
384	WP(C)/0012743/2021	STATE OF ODISHA GOKUL CHANDRA NAIK VS	DURGESH NARAYAN RATH VS	// // 0
385	WP(C)/0012744/2021	STATE OF ODISHA NARAYAN CHANDRA SATPATHY VS PRINCIPAL SECY., WATER RESOURCES DEPT.	SUKANTA KUMAR NAYAK VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	WP(C)/0012745/2021	CHANDRALOK MARKET WELFARE TRUST VS STATE OF ODISHA	CHINMAYA KUMAR NAYAK VS	// 0 //
387	WP(C)/0012746/2021	BIJAY KUMAR TUDU VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
388	WP(C)/0012747/2021	SUBASH CHANDRA MOHANTY VS TAHASILDAR, CHANDABALI	SUKANTA KUMAR NAYAK 2 VS	// 0 //
389	WP(C)/0012748/2021	BABURAM SETHI VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
390	WP(C)/0012749/2021	SUSHANTA MURMU VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
391	WP(C)/0012750/2021	ARUN KUMAR SWAIN VS ODISHA STATE WAREHOUSING CORPORATION	SHASHI BHUSAN JENA VS	// 0 //
392	WP(C)/0012751/2021	PRADIPTA KUMAR PALLAI VS THE TAHASILDAR, RAJNAGAR	SUKANTA KUMAR NAYAK 2 VS	// 0 //
393	WP(C)/0012752/2021	ALEKHA CHARAN SETHY VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
394	WP(C)/0012753/2021	SURATHA PATRA VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
395	WP(C)/0012754/2021	MINARBHA DEHURI VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
396	WP(C)/0012755/2021	JATESWAR MISHRA VS STATE OF ODISHA	RASHMI KANTA SAHU VS	// 0 //
397	WP(C)/0012756/2021	RATNAKAR NAIK	DURGESH NARAYAN RATH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ORISSA		//
398	WP(C)/0012757/2021	ANASUYA MISRA	AMIT KUMAR SAA	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0012758/2021	TUNIA KUMAR JENA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ORISSA		//
400	WP(C)/0012759/2021	SK. GAFARAN	MANOJ KUMAR MOHANTY	//
		VS	VS	0
		THE AO, KENDRAPARA URBAN COOPERATIVE BANK LTD.		//
401	WP(C)/0012760/2021	KSHYAMASHILA KHATUA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ORISSA		//
402	WP(C)/0012761/2021	SURENDRA BHUYAN	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ORISSA		//
403	WP(C)/0012762/2021	DIBAKAR NAYAK	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ORISSA		//
404	WP(C)/0012763/2021	ASHOK KUMAR MEHER	SIDHARTHA RAY	//
		VS	VS	0
		COMMNR. OF SALES TAX AND GST, ODISHA		//
405	WP(C)/0012764/2021	BASANTI ROUT	MANOJ KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0012765/2021	GOUTAM KUMAR MALLICK	GYANENDRA CHANDRA SWAIN	//
		VS	VS	0
		DG AND IG OF POLICE		//
407	WP(C)/0012766/2021	ALEKH PRASAD TARAI	MANOJ KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0012767/2021	PARKSHIT BANCHHOR@ HARIJAN	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
409	WP(C)/0012768/2021	STATE OF ODISHA SIMADRI SUBASH CHANDRA PRUSTY VS	DINESH KUMAR PANDA VS	// // 0
410	WP(C)/0012769/2021	STATE OF ODISHA KIMT VS	PITAMBAR ACHARYA VS	// // 0
411	WP(C)/0012770/2021	STATE OF ODISHA RURAL DEVELOPMENT ACTION CELL VS	BIRENDRA KU. PARDHI VS	// // 0
412	WP(C)/0012771/2021	UNION OF INDIA BABITA PATNAIK VS	SATYABRATA DASH VS	// // 0
413	WP(C)/0012772/2021	STATE OF ODISHA KRUSHNA CHANDRA BEHERA VS	LAXMI KANTA MOHANTY VS	// // 0
414	WP(C)/0012773/2021	STATE OF ODISHA NARAHARI PATRA VS	LAXMI KANTA MOHANTY VS	// // 0
415	WP(C)/0012774/2021	STATE OF ODISHA BABITA PATNAIK VS	SATYABRATA DASH VS	// // 0
416	WP(C)/0012775/2021	STATE OF ODISHA ANJAN KUMAR LENKA VS	LAXMI KANTA MOHANTY VS	// // 0
417	WP(C)/0012776/2021	STATE OF ODISHA SAKTI PRASAD DAS VS	BIBHU PRASAD DAS VS	// // 0
418	WP(C)/0012777/2021	UNION OF INDIA DURYODHAN DALEI VS	LAXMI KANTA MOHANTY VS	// // 0
419	WP(C)/0012778/2021	STATE OF ODISHA SUNANDA MAHARANA VS COLLECTOR CUM DM, SUNDARGARH	TRILOCHAN NANDA VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
420	WP(C)/0012779/2021	M/S GOPALA CONSTRUCTION VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //
421	WP(C)/0012780/2021	SUSANTA KUMAR BHUYAN VS DIST. EDUCATION OFFICER, GANJAM	RABINDRA KUMAR PATNAIK VS	// 0 //
422	WP(C)/0012781/2021	PADMANABHA BEHERA VS STATE OF ODISHA	RABINDRA KUMAR PATNAIK VS	// 0 //
423	WP(C)/0012782/2021	DUSHMANTA LENKA VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
424	WP(C)/0012783/2021	PRAVAT KUMAR PADHI VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
425	WP(C)/0012784/2021	DEBENDRANATH PARIJA VS STATE OF ODISHA	SUBRAT SATPATHY VS	// 0 //
426	WP(C)/0012785/2021	TRILOCHAN DAS VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
427	WP(C)/0012786/2021	DIBYARANJAN BHUE VS STATE OF ODISHA	SUBRAT SATPATHY VS	// 0 //
428	WP(C)/0012787/2021	BANSHIDHAR DASH VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
429	WP(C)/0012788/2021	DILLIP KUMAR SAHOO VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
430	WP(C)/0012789/2021	HIMANSHU KUMAR MOHANTY VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
431	WP(C)/0012790/2021	ANANTA KUMAR GOCHHAYAT	B.N.PARIDA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
432	WP(C)/0012791/2021	LOKANATH SAHOO	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
433	WP(C)/0012792/2021	SURESH KUMAR RAUL	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
434	WP(C)/0012793/2021	BABULAL MALLICK	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
435	WP(C)/0012794/2021	NRUSINGH CHARAN ROUT	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
436	WP(C)/0012795/2021	PUSPAMITRA MOHANTY	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
437	WP(C)/0012796/2021	DURGAMADHAB DAS	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
438	WP(C)/0012797/2021	UDHAV PATRA	SAMBIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
439	WP(C)/0012798/2021	DHANANJAYA PRADHAN	SWAPNA KUMAR OJHA	//
		VS	VS	0
		STATE OF ODISHA		//
440	WP(C)/0012799/2021	J.PRABHAKAR RAO	SWAPNA KUMAR OJHA	//
		VS	VS	0
		STATE OF ODISHA		//
441	WP(C)/0012800/2021	PURUSOTTAM CHAND	J.K.MISHRA 2	//
		VS	VS	0
		STATE OF ODISHA		//
442	WP(C)/0012801/2021	KALIPRASANNA SAHOO	SAROJ KUMAR SWAIN	//
		VS	VS	0

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
443	WP(C)/0012802/2021	STATE OF ODISHA E.RAMA PRASAD VS	SOUBHAGYA KUMAR DASH VS	// // 0
444	WP(C)/0012803/2021	STATE OF ODISHA PRAFULLA KUMAR TRIPATHY VS	SAROJ KUMAR SWAIN VS	// // 0
445	WP(C)/0012804/2021	STATE OF ODISHA SIVA SANKAR MOHANTY VS	ADITYA KUMAR MOHAPATRA VS	// // 0
446	WP(C)/0012805/2021	STATE OF ODISHA DALIMBA BEHERA VS	BAIBASWATA PANIGRAHI VS	// // 0
447	WP(C)/0012806/2021	COLLECTOR, RAYAGADA SURESH CHANDRA SAHU VS	BAIBASWATA PANIGRAHI VS	// // 0
448	WP(C)/0012807/2021	STATE OF ODISHA PRAFULLA KUMAR MOHANTY VS	SWAPNA KUMAR OJHA VS	// // 0
449	WP(C)/0012808/2021	STATE OF ODISHA SRINAYA KHUNTIA VS	DR. JITENDRA KUMAR LENKA VS	// // 0
450	WP(C)/0012809/2021	STATE OF ODISHA T.SRIDEVI PATRA VS	BAIBASWATA PANIGRAHI VS	// // 0
451	WP(C)/0012810/2021	STATE OF ODISHA T.SRIDEVI PATRA VS	BAIBASWATA PANIGRAHI VS	// // 0
452	WP(C)/0012811/2021	STATE OF ODISHA HRUSIKESH PATI VS	NITYANANDA BEHURIA VS	// // 0
453	WP(C)/0012812/2021	STATE OF ODISHA BIJAYA KUMAR PATRA VS	KSHIROD KUMAR ROUT VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :05/04/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
454	WP(C)/0012813/2021	SURESH CHANDRA SAHU VS STATE OF ODISHA	BAIBASWATA PANIGRAHI VS	// 0 //
455	WP(C)/0012814/2021	BIBEKANANDA KANUNGO VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
456	WP(C)/0012815/2021	PUSPANJALI SAHU VS STATE OF ODISHA	BAIBASWATA PANIGRAHI VS	// 0 //
457	WP(C)/0012816/2021	M/S. SAI R.K. MOTORS PVT. LTD. VS THE CHIEF MANAGER, CANARA BANK, BBSR MAIN BRANCH	PRASANTA KUMAR SATAPATHY VS	// 0 //
458	WP(C)/0012817/2021	RAMESH CHANDRA SAHU VS STATE OF ODISHA	BAIBASWATA PANIGRAHI VS	// 0 //
459	WP(C)/0012818/2021	BIBHU PRASAD DALAI VS STATE OF ODISHA	BAIBASWATA PANIGRAHI VS	// 0 //
460	WP(C)/0012819/2021	MUKTESH MUNDA VS PNB	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
461	WP(C)/0012820/2021	SRIDHAR JENA VS BDA	AYUSMAN MAHANTA VS	// 0 //
462	WP(C)/0012821/2021	GOURA MOHAN MOHANTY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
463	WP(C)/0012822/2021	SUKADEV DASH VS STATE OF ODISHA	TRILOCHAN BARIK VS	// 0 //
464	WP(C)/0012823/2021	RAMYA JYOTI PANDA VS AMIT KUMAR PANDA	AJAYA KUMAR JENA VS	// 0 //
465	WP(C)/0012824/2021	RASHMI RANJAN BEHERA	SURYA NARAYAN BISWAL	//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
466	WP(C)/0012825/2021	AMIYA KANTI PATNAIK	J.M.PATTANAİK	//
		VS	VS	0
		UNION OF INDIA		//
467	WP(C)/0012826/2021	SASHI BHUSHAN DASH	J.M.PATTANAİK	//
		VS	VS	0
		THE SECY., MINISTRY OF WATER RESOURCES		//
468	WP(C)/0012827/2021	ASWINI KUMAR DHAR	PRASANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
469	WP(C)/0012828/2021	SRIMANTA ATIBUDHI	AUROVINDA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
470	WP(C)/0012829/2021	PARESH KUMAR DAS	SIBA PRASAD PATI	//
		VS	VS	0
		DIRECTOR, SPL. PROJECT, PANCHAYATI RAJ		//
471	WP(C)/0012830/2021	MANOJ KUMAR SAMAL	SACHIDANANDA NAYAK	//
		VS	VS	0
		DG, CISF, HQRS, NEW DELHI		//
472	WP(C)/0012831/2021	JAGANNATH JANI	GYANA RANJAN PATTNAİK	//
		VS	VS	0
		STATE OF ODISHA		//
473	WP(C)/0012832/2021	SUCHARITA MISHRA	MIHIR KANTA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
474	WP(C)/0012833/2021	BIRANCHI NAYAK	PRASANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
475	WP(C)/0012834/2021	SURYANARAYAN SAHU	SURYA NARAYAN PATNAİK	//
		VS	VS	0
		STATE OF ODISHA		//
476	WP(C)/0012835/2021	BENU DHAR BEHERA	S.P.NATH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		REGISTRAR OF SAT, CUTTACK BENCH		//
477	WP(C)/0012836/2021	SILU SINGH@ JOGENDRA SINGH	BISHNU PRASAD PRADHAN	//
		VS	VS	0
		LOKANATH SENAPATI		//
478	WP(C)/0012837/2021	NISHIKANTA NAYAK	SURYA NARAYAN PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
479	WP(C)/0012838/2021	NITYANANDA MUDULI	SURYA NARAYAN PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
480	WP(C)/0012839/2021	ATUL KUMAR OJHA	PRINOY MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
481	WP(C)/0012840/2021	RAMESH CHANDRA PATRA	AMITAV TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
482	WP(C)/0012841/2021	NIRANJAN PADHI	SURYA NARAYAN PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
483	WP(C)/0012842/2021	BISHNU PRASAD SAHOO	SURYA NARAYAN PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
484	WP(C)/0012843/2021	SUSANTA KUMAR SAMANTRAY	SARATHI JYOTI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
485	WP(C)/0012844/2021	SARANGADHAR SAHOO	NIRANJAN PANDA 1	//
		VS	VS	0
		STATE OF ODISHA		//
486	WP(C)/0012845/2021	SOUMYA RANJAN MISHRA	GYANA RANJAN TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
487	WP(C)/0012846/2021	SUSHANTA KUMAR SAHU	BIKASH JENA	//
		VS	VS	0
		TATA POWER NORTHERN ODISHA DISTRIBUTION LTD		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
488	WPCRL/0000047/2021	NITYANAND MANNA VS STATE OF ODISHA	PRASANTA KUMAR NAYAK VS	/ /0 () //
489	ABLAPL/0004246/2021	AKIL MOHAMMAD VS STATE OF ODISHA	BISWARANJAN DALAI VS	CUTTACK SADAR /184 /2021 () //
490	ABLAPL/0004247/2021	JULIEE @ SUMITRA CHHATOI VS STATE OF ODISHA	BISWARANJAN DALAI VS	CUTTACK SADAR /197 /2021 () //
491	ABLAPL/0004248/2021	GANESWAR KHATUA VS STATE OF ODISHA	BISWARANJAN DALAI VS	MAHANGA /65 /2021 () //
492	ABLAPL/0004249/2021	AVINNA CHARAN DAS VS STATE OF ODISHA	BISWARANJAN DALAI VS	GOBINDAPUR /35 /2021 () //
493	ABLAPL/0004250/2021	SOUMYA RANJAN SAHOO VS STATE OF ODISHA	BIDYADHAR MANASINGH VS	KEONJHAR TOWN /124 /2021 () //
494	ABLAPL/0004251/2021	SANATAN KARAN VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	KODALA /41 /1997 () //
495	ABLAPL/0004252/2021	TUNA NAIK (MANDIA) VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	KHANDAPARA /223 /2020 () //
496	ABLAPL/0004253/2021	SASANKA SEKHAR SATAPATHY VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	BERHAMPUR SADAR /87 /2021 () //
497	ABLAPL/0004254/2021	TANMAY DAS VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	BHADRAK TOWN /122 /2017 () //
498	ABLAPL/0004255/2021	PITABAS NAYAK @ TUTU VS STATE OF ODISHA	SOUBHAHYA KUMAR DASH VS	ANANDAPUR /66 /2021 () //
499	ABLAPL/0004256/2021	PRADEEP BHOL @ PRADIP BHOLA	BISWA KUMAR MISHRA	JANKIA P.S. /63 /2021

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
500	ABLAPL/0004257/2021	SK. ASLAM	RAJENDRA KUMAR PRADHAN	TITILAGARH /119 /2021
		VS	VS	()
		STATE OF ODISHA		//
501	ABLAPL/0004258/2021	JITENDRIYA DASH	JAGABANDHU SAHU	BIRMAHARAJPUR /50 /2021
		VS	VS	()
		STATE OF ODISHA		//
502	ABLAPL/0004259/2021	SAGAR RAY @ SAGAR KUMAR RAY	PRANAYA KU. DASH	LAXMISAGAR P.S. /102 /2021
		VS	VS	()
		STATE OF ODISHA		//
503	ABLAPL/0004260/2021	PRATAP KUMAR JENA	PUSPAMITRA MOHAPATRA	BHANDARIPOKHARI /110 /2021
		VS	VS	()
		STATE OF ODISHA		//
504	ABLAPL/0004261/2021	TAPAN KUMAR SASMAL	PRANAB RANJAN CHHATOI	KHANDAGIRI P.S. /190 /2021
		VS	VS	()
		STATE OF ODISHA		//
505	ABLAPL/0004262/2021	BABAJI CHARAN PRADHAN	LAXMAN PRADHAN	RAIKIA /58 /2019
		VS	VS	()
		STATE OF ODISHA		//
506	ABLAPL/0004263/2021	DILLIP KUMAR SWAIN	GOUTAM CHARAN ROUT	NIALI /71 /2021
		VS	VS	()
		STATE OF ODISHA		//
507	ABLAPL/0004264/2021	BIJU MUKHI @ PRADEEP KUMAR MUKHI	B.K.NAYAK	SARANGADA /24 /2021
		VS	VS	()
		STATE OF ODISHA		//
508	ABLAPL/0004265/2021	BABUL SAHOO @ BABALU KUMAR SAHOO	MANOJ KUMAR PATI	KANAS /61 /2021
		VS	VS	()
		STATE OF ODISHA		//
509	ABLAPL/0004266/2021	AMBIKA @ AMBIKA NAIK	DURLLABHA RANJAN MISHRA	HANDAPA /61 /2021
		VS	VS	()
		STATE OF ODISHA		//
510	ABLAPL/0004267/2021	CHAKRA @ CHAKRAPANI PATRA	DURLLABHA RANJAN MISHRA	KANTAMAL /146 /2019
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
511	ABLAPL/0004268/2021	STATE OF ODISHA JITU @ JITENDRA KUMAR DASH VS	SUBHASISH DAS VS	// ATTABIRA /89 /2021 ()
512	ABLAPL/0004269/2021	STATE OF ODISHA TUKUNA SWAIN VS	ADITI HOTA VS	// SPL.TASK FORCE /15 /2019 ()
513	ABLAPL/0004270/2021	STATE OF ODISHA MANOJ KUMAR @ MANOJ MUNDA VS	K.C.NAYAK VS	// BARBIL /21 /2021 ()
514	ABLAPL/0004271/2021	STATE OF ODISHA KALANDI NAYAK VS	ADITI HOTA VS	// COLLIERY /83 /2021 ()
515	ABLAPL/0004272/2021	STATE OF ODISHA NIROJ KUMAR DAS VS	DEEPALI MAHAPATRA VS	// BALIPATNA /208 /2015 ()
516	ABLAPL/0004273/2021	STATE OF ODISHA(OPID) NIROJ KUMAR DAS VS	DEEPALI MAHAPATRA VS	// EOW,BHUBANESWAR /23 /2015 ()
517	ABLAPL/0004274/2021	STATE OF ODISHA(OPID) SIMANCHALA POLAI VS	DEEPALI MAHAPATRA VS	// ASKA /618 /2020 ()
518	ABLAPL/0004275/2021	STATE OF ODISHA RANJAN PARIDA VS	RAMAKRISHNA NAIK VS	// PATTAMUNDAI /173 /2021 ()
519	ABLAPL/0004276/2021	STATE OF ODISHA SURYA KANTA PAIKRAY VS	BIPIN KUMAR NAYAK VS	// NIMAPADA /86 /2021 ()
520	ABLAPL/0004277/2021	STATE OF ODISHA SANTOSH SAMAL @ DHUNDU VS	H.K.MALLIK VS	// PURIGHAT /57 /2021 ()
521	ABLAPL/0004278/2021	STATE OF ODISHA ALEKH BABA @ SADHU BISNU DAS VS STATE OF ODISHA	SANJAY KUMAR BEHERA VS	// PARADEEP LOCK /86 /2021 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
522	ABLAPL/0004279/2021	SK. MUKTAR HOSSAIN @ ALI VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	DHAMNAGAR /20 /2021 () //
523	ABLAPL/0004280/2021	BIRA KISHRA DAS VS STATE OF ODISHA	DHARMENDRA SETHY VS	NILGIRI /95 /2021 () //
524	ABLAPL/0004281/2021	RAMESH CHANDRA SAHOO VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	MADHUPATNA /70 /2021 () //
525	ABLAPL/0004282/2021	ROHIT KUMAR NAIK VS STATE OF ODISHA	PRABIR KUMAR RAY VS	PANDAPADA /31 /2021 () //
526	ABLAPL/0004283/2021	K.RINKY VS STATE OF ODISHA	MOHENDRA DALAI VS	CANTONMENT ROAD /44 /2021 () //
527	ABLAPL/0004284/2021	SUSHANTA BHOI @ SUSANTA BHOI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KANTAMAL /189 /2019 () //
528	ABLAPL/0004285/2021	GOPAL NAG VS STATE OF ODISHA	BIJAYA KUMAR ROUTRAY VS	KORAPUT TOWN /274 /2020 () //
529	ABLAPL/0004286/2021	PRASANA KUMAR SWAIN VS STATE OF ODISHA	DOLAGOBINDA MOHAPATRA VS	/ /0 () //
530	ABLAPL/0004287/2021	RABI @ RABI NARAYAN BARAL VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	KUMBHARAPARA /93 /2021 () //
531	ABLAPL/0004288/2021	LUKA MAJHI VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	PUTASINGH /27 /2021 () //
532	ABLAPL/0004289/2021	NANDINI GHANA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	NAYAKOT /13 /2021 () //
533	ABLAPL/0004290/2021	BABAJI NAYAK	UNMESH CHANDRA JENA	BHADRAK RURAL /139 /2021

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
534	ABLAPL/0004291/2021	BISHNU @ SAROJ KUMAR SINGH	SIDHESWAR MOHANTY	JHARSUGUDA /47 /2021
		VS	VS	()
		STATE OF ODISHA		//
535	ABLAPL/0004292/2021	MITHUN SETHY	SATYABRATA MOHANTY	KUJANGA /62 /2021
		VS	VS	()
		STATE OF ODISHA		//
536	ABLAPL/0004293/2021	ARTI BARAPATRE	SATYAJIT MOHANTY	INFOCITY PS /48 /2021
		VS	VS	()
		STATE OF ODISHA		//
537	ABLAPL/0004294/2021	SUVANKAR ACHARYA @ SUBHANKAR ACHARYA	ABDUL KASHIF RANJAN BEHERA	SAHID NAGAR P.S. /140 /2021
		VS	VS	()
		STATE OF ODISHA		//
538	ABLAPL/0004295/2021	PARSURAM DADABA	TIRTH KUMAR SAHU	KOTPAD /44 /2021
		VS	VS	()
		STATE OF ODISHA		//
539	ABLAPL/0004296/2021	SIDHARTH PRASAD PARIDA	RAJENDRA NARAYAN ROUT	RAIRANGPUR (RURAL) /51 /2021
		VS	VS	()
		STATE OF ODISHA		//
540	ABLAPL/0004297/2021	BUNDI @ BRUNDABAN @ PRATAP PARIDA	AMITAV TRIPATHY	NUAGAON /123 /2020
		VS	VS	()
		STATE OF ODISHA		//
541	ABLAPL/0004298/2021	SURENDRA DAS	RAJENDRA NARAYAN ROUT	SORO /113 /2021
		VS	VS	()
		STATE OF ODISHA		//
542	ABLAPL/0004299/2021	NIRANJAN MALIK	ARIJEET MISHRA	JAJPUR ROAD /115 /2021
		VS	VS	()
		STATE OF ODISHA		//
543	ABLAPL/0004300/2021	LILLI SETHI	AMITAV TRIPATHY	ODAGAON /93 /2019
		VS	VS	()
		STATE OF ODISHA		//
544	ABLAPL/0004301/2021	SULTAN NIAZ KHAN	KSHIROD KUMAR ROUT	KENDRAPARA /40 /2021
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
545	ABLAPL/0004302/2021	STATE OF ODISHA BIKASH DEBNATH VS	ASHOK KUMAR SAHOO VS	// MARINE PS AT JAMBO /120 /2020 ()
546	ABLAPL/0004303/2021	STATE OF ODISHA SWARNALATA SAHOO VS	PARTHA SARATHI NAYAK VS	// SARANAKUL /37 /2021 ()
547	ABLAPL/0004304/2021	STATE OF ODISHA BINOD BIHARI PARIDA VS	RAJENDRA NARAYAN ROUT VS	// RAIRANGPUR (RURAL) /51 /2021 ()
548	ABLAPL/0004305/2021	STATE OF ODISHA RUDRA NARAYAN MAHALIK @ RUDRA VS	RAJENDRA NARAYN ROUT VS	// SORO /113 /2021 ()
549	ABLAPL/0004306/2021	STATE OF ODISHA RAMANA BISWAL VS	PARTHA SARATHI NAYAK VS	// PARJANG /35 /2021 ()
550	ABLAPL/0004307/2021	STATE OF ODISHA RANJAN KUMAR SAMAL @ RANJAN SAMAL VS	DIBYAJYOTI SAHOO VS	// CHANDABALI /53 /2021 ()
551	ABLAPL/0004308/2021	STATE OF ODISHA MD.ZAMIL AHAMMAD VS	KSHIROD KUMAR ROUT VS	// KENDRAPARA /40 /2021 ()
552	ABLAPL/0004309/2021	STATE OF ODISHA SHYAM NAIK VS	PARTHA SARATHI NAYAK VS	// PARJANG /131 /2019 ()
553	ABLAPL/0004310/2021	STATE OF ODISHA AMULYA NAIK VS	AMITAV TRIPATHY VS	// ODAGAON /225 /2018 ()
554	ABLAPL/0004311/2021	STATE OF ODISHA CHANDAN BEHERA VS	MANOJ KUMAR PANDA VS	// MOTANGA /49 /2021 ()
555	ABLAPL/0004312/2021	STATE OF ODISHA ASIT KUMAR BEHERA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	// BANARAPAL /297 /2020 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
556	ABLAPL/0004313/2021	KALIA @ PABITRA LENKA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	JENAPUR /69 /2021 () //
557	ABLAPL/0004314/2021	DOMU PUJARI VS STATE OF ODISHA	ANIRUDHA DAS VS	TENTULIKHUNTI /34 /2021 () //
558	ABLAPL/0004315/2021	KANAKAN TARAI VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	PATTAMUNDAI /75 /2021 () //
559	ABLAPL/0004316/2021	MRUTYUNJAYA SAHOO VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	KENDRAPARA /117 /2021 () //
560	ABLAPL/0004317/2021	JANAKI SWAIN VS STATE OF ODISHA	MANAS CHAND VS	BEGUNIA P.S. /63 /2021 () //
561	ABLAPL/0004318/2021	KRUSHNA CHANDRA PAIKARAY VS STATE OF ODISHA	MANAS CHAND VS	KHURDA P.S. /128 /2021 () //
562	ABLAPL/0004319/2021	HADIBANDHU BEHERA @ KRUSHNA CHANDRA BEHERA VS STATE OF ODISHA	SOUBEHRA SWAIN VS	BALIKUDA /102 /2021 () //
563	ABLAPL/0004320/2021	NILAMADHABA MOHANTY @ SAMIR MOHANTY VS STATE OF ODISHA	ARIJEET MISHRA VS	/ /0 () //
564	ABLAPL/0004321/2021	DARSHANA NAWALE VS STATE OF ODISHA	SATYAJIT MOHANTY VS	INOCITY PS /48 /2021 () //
565	ABLAPL/0004322/2021	PETU @ TULU MAJHI VS STATE OF ODISHA	JAYADEBA BEHERA VS	CHANDAPUR /23 /2021 () //
566	ABLAPL/0004323/2021	DR. DEBASHEES NANDA VS STATE OF ODISHA	ARIJEET MISHRA VS	/ /0 () //
567	ABLAPL/0004324/2021	PRASANTA GOBINDA	TUKUNA KUMAR MISHRA	UMERKOTE /111 /2021

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FILING REPORT AS ON :05/04/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
568	ABLAPL/0004325/2021	STATE OF ODISHA RAJENDRA MALLIK	ARIJEET MISHRA	// JAJPUR ROAD /120 /2021
		VS	VS	()
569	ABLAPL/0004326/2021	STATE OF ODISHA MAHESWAR SWAIN	JAYADEBA BEHERA	// CHANDAPUR /45 /2021
		VS	VS	()
570	ABLAPL/0004327/2021	STATE OF ODISHA GIRIJA @ GIRIRAJ JENA	ABHISHEK DASH	// BADSABI /59 /2021
		VS	VS	()
571	ABLAPL/0004328/2021	STATE OF ODISHA RAJENDRA MOHANTA	ABHISHEK DASH	// JHARPOKHARIA /44 /2021
		VS	VS	()
572	ABLAPL/0004329/2021	STATE OF ODISHA SANDIP @ SANDIP KUMAR NAYAK	SAMBEET PATTANAYAK	// GOP /127 /2021
		VS	VS	()
573	ABLAPL/0004330/2021	STATE OF ODISHA SISIRA KUMAR GHADAI	SURYAKANTA DWIBEDI	// LINGARAJ P.S. /16 /2021
		VS	VS	()
574	ABLAPL/0004331/2021	STATE OF ODISHA BISWANATH NAYAK	AMULYA RATNA PANDA	// MANGALPUR /138 /2021
		VS	VS	()
575	ABLAPL/0004332/2021	STATE OF ODISHA JYOTI PRAKASH SWAIN	DOLAGOBINDA MOHAPATRA	// / /0
		VS	VS	()
576	ABLAPL/0004333/2021	STATE OF ODISHA SUSANTA MALLICK	AMULYA RATNA PANDA	// BASTA /64 /2021
		VS	VS	()
577	ABLAPL/0004334/2021	STATE OF ODISHA SK. MUMTAZ ALLI	AMULYA RATNA PANDA	// DHARMASALA /161 /2021
		VS	VS	()
578	ABLAPL/0004335/2021	STATE OF ODISHA PARESH SAMAL	ARIJEET MISHRA	// JAJPUR ROAD /133 /2021
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
579	ABLAPL/0004336/2021	STATE OF ODISHA HIMANSHU SEKHAR SAHU VS	DEBARAJ MOHANTY VS	// / /0 ()
580	ABLAPL/0004337/2021	STATE OF ODISHA SAILENDRA DAS @ DUKHA VS	RUDRA NARAYAN PARIJA VS	// CHANDABALI /204 /2020 ()
581	ABLAPL/0004338/2021	STATE OF ODISHA KRUPASINDHU BARIK VS	JASHOBANTA DASH VS	// PATNA /45 /2021 ()
582	ABLAPL/0004339/2021	STATE OF ODISHA SUNIL KUMAR PRUSTY VS	PANCHANAN PANIGRAHI VS	// TUMUSINGA /48 /2021 ()
583	ABLAPL/0004340/2021	STATE OF ODISHA ASIF KARIM VS	UNMESH CHANDRA JENA VS	// GHATAGAON /27 /2021 ()
584	ABLAPL/0004341/2021	STATE OF ODISHA RAJENDRA BEHERA @ MUNA BEHERA VS	BYOMOKESH SAHOO VS	// SAMBALPUR SADAR /46 /2020 ()
585	ABLAPL/0004342/2021	STATE OF ODISHA BABY @ BABITA SAHOO VS	PANCHANAN PANIGRAHI VS	// BHUBAN /101 /2021 ()
586	ABLAPL/0004343/2021	STATE OF ODISHA DASARATH@DASHARATH BARIK VS	JASHOBANTA DASH VS	// PATNA /45 /2021 ()
587	ABLAPL/0004344/2021	STATE OF ODISHA AKSHAYA KUMAR SATPATHY VS	ABHAS MOHANTY VS	// / /0 ()
588	ABLAPL/0004345/2021	STATE OF ODISHA SK.MASAN@SK.SAMSUDDIN VS	PRASANTA KUMAR NANDA VS	// AIR FIELD P.S. /106 /2021 ()
589	ABLAPL/0004346/2021	STATE OF ODISHA NARAYAN SAHOO @ NARUA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	// SEA BEACH /83 /2021 () //

ORISSA HIGH COURT**FILING REPORT AS ON :05/04/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
590	ABLAPL/0004347/2021	S. SRINIVAS ACHARY VS STATE OF ODISHA	SAROJ KUMAR JEE VS	MAHILA (BERHAMPUR) /117 /2020 () //
591	ABLAPL/0004348/2021	MANJULATA @ MANJU REKHA SAHU VS STATE OF ODISHA	SAROJ KUMAR JEE VS	BADABAZAR /217 /2020 () //
592	ABLAPL/0004349/2021	SK. SAJAN @ SK. SAJAN KHAN VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SIMULIA /145 /2009 () //
593	ABLAPL/0004350/2021	MADILA RUKINI AMA VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	JARADA /28 /2019 () //
594	ABLAPL/0004351/2021	SABYASACHI PRADHAN VS STATE OF ODISHA	SANATAN DAS VS	CHHENDIPADA /139 /2021 () //
595	ABLAPL/0004352/2021	JAGANNATH PRASAD VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	TANGARPALI /29 /2021 () //
596	ABLAPL/0004353/2021	JAGANNATH PRASAD VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BISRA /27 /2021 () //
597	ABLAPL/0004354/2021	SWARNALATA RAUT VS STATE OF ODISHA	DEVASHIS PANDA VS	BALASORE TOWN /255 /2020 () //
598	ABLAPL/0004355/2021	SAHABIR YADAV VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /17 /2021 () //
599	ABLAPL/0004356/2021	RAMA CHANDRA DAS VS STATE OF ODISHA	DEVASHIS PANDA VS	JAGATSINGPUR /168 /2021 () //
600	ABLAPL/0004357/2021	GOBINDA BEHERA VS STATE OF ODISHA	DEVASHIS PANDA VS	BIRIDI PS /53 /2021 () //
601	ABLAPL/0004358/2021	SANJAY KUMAR MISHRA	SANGRAM RATH	BALASORE VIGILANCE /7 /2021

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
602	ABLAPL/0004359/2021	STATE OF ODISHA RAKHEL @ RAKHAL PATRA	CHITTA RANJAN DASH	// CHANDRASEKHARPUR /169 /2021
		VS	VS	()
603	ABLAPL/0004360/2021	STATE OF ODISHA SURESH CHANDRA NANDA	ARIJEET MISHRA	// / /0
		VS	VS	()
604	ABLAPL/0004361/2021	STATE OF ODISHA PANCHANAN BARIK	PARTHA SARATHI DAS	// KEONJHAR SADAR /125 /2021
		VS	VS	()
605	ABLAPL/0004362/2021	STATE OF ODISHA PADMABATI PADHI	JAYAKRISHNA MOHAPATRA	// DHUSURI /72 /2021
		VS	VS	()
606	ABLAPL/0004363/2021	STATE OF ODISHA DILISWAR SARAF @ DILAR	PRASHANTA KUMAR NAYAK	// MURIBAHAL /305 /2020
		VS	VS	()
607	ABLAPL/0004364/2021	STATE OF ODISHA RAGHU SAHU @ RAGHUMANI SAHU	J.N.PANDA	// MUDANPUR RAMPUR /56 /2021
		VS	VS	()
608	ABLAPL/0004365/2021	STATE OF ODISHA PINAKI CHARAN DAS	DEEPAK KU SAHOO	// / /0
		VS	VS	()
609	ABLAPL/0004366/2021	STATE OF ODISHA TAPAN KUMAR PRADHAN	PRADEEP KUMAR PRADHAN	// TALABANIA /42 /2021
		VS	VS	()
610	ABLAPL/0004367/2021	STATE OF ODISHA SUNIL DAS @ TRILOCHAN DAS	BIJAYA KUMAR DASH	// CHOUDWAR /129 /2021
		VS	VS	()
611	ABLAPL/0004368/2021	STATE OF ODISHA CHINMOY KU NAYAK @ CHINAY NAIK	SAMIR KUMAR MISHRA	// BANGRIPOSI /195 /2020
		VS	VS	()
612	ABLAPL/0004369/2021	STATE OF ODISHA MUKUNDA NANDA @ GAKULANANDA BAG	RAJIB LOCHAN PATTNAIK	// KAMARDA /19 /2021
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
613	ABLAPL/0004370/2021	STATE OF ODISHA JIBAN @ JIBANANANDA BAG VS	RAJIB LOCHAN PATTNAIK VS	// KAMARDA /19 /2021 ()
614	ABLAPL/0004371/2021	STATE OF ODISHA AKSHAY KUMAR ROUT VS	BIJAYA KUMAR RAGADA VS	// PATKURA /152 /2021 ()
615	ABLAPL/0004372/2021	STATE OF ODISHA PRAKASH MALIK VS	ARIJEET MISHRA VS	// JAJPUR ROAD /115 /2021 ()
616	ABLAPL/0004373/2021	STATE OF ODISHA KRUSHNA CHANDRA PARIDA @ SANKAR PARIDA VS	MOHAYUTANANDA PATTANAIAK VS	// CHANDAPUR /62 /2019 ()
617	ABLAPL/0004374/2021	STATE OF ODISHA PRAKASH TARAI VS	SAMARENDRA BAHADUR VS	// BANSADA /66 /2021 ()
618	ABLAPL/0004375/2021	STATE OF ODISHA CHOUDHURY KARTIKA MOHAPATRA VS	PABITRA KUMAR BEHERA VS	// MARSHAGHAI /107 /2021 ()
619	ABLAPL/0004376/2021	STATE OF ODISHA UGRASEN DAS VS	PABITRA KUMAR BEHERA VS	// MARSHAGHAI /70 /2021 ()
620	ABLAPL/0004377/2021	STATE OF ODISHA W.BALAKRISHNA @ OLLA MAHESH VS	BHABANI SHANKAR DASPARI VS	// GOLANTHARA (BERHAMPUR) /64 /2021 ()
621	ABLAPL/0004378/2021	STATE OF ODISHA MAHENDRA KUMAR MOHARANA VS	SAMARENDRA BAHADUR VS	// KISSANNAGAR PS /113 /2018 ()
622	ABLAPL/0004379/2021	STATE OF ODISHA DR. AKASH SATPATHY VS	ABHAS MOHANTY VS	// / /0 ()
623	ABLAPL/0004380/2021	STATE OF ODISHA GANGU @ GANGADHAR MALLICK VS STATE OF ODISHA	CHINMAYA MOIHANTY VS	// DELANGA /71 /2021 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
624	WPC(OA)/0000562/2019	BISWAJIT BEDANTA VS STATE OF ODISHA	M/S NIROJ KUMAR MAHAPATRA, R. ROUSTRAY VS //	// 0 //
625	WPC(OA)/0001333/2018	DURYODHAN MOHANTA VS STATE OF ODISHA	M/S. RAMAKANTA SAHOO, A.R.MISHRA, A.MOHANTY, S.MOHANTY VS //	// 0 //
626	WPC(OA)/0001334/2018	MEGHARAY MAJHI VS STATE OF ODISHA	M/S. RAMAKANTA SAHOO, A.R.MISHRA, A.MOHANTY, S.MOHANTY VS //	// 0 //
627	WPC(OA)/0001335/2018	PATITAPABAN NAIK VS STATE OF ODISHA	M/S. RAMAKANTA SAHOO, A.R.MISHRA, A.MOHANTY, S.MOHANTY VS //	// 0 //
628	WPC(OA)/0001336/2018	KAMAL LOCHAN MOHANTA VS STATE OF ODISHA	M/S. RAMAKANTA SAHOO, A.R.MISHRA, A.MOHANTY, S.MOHANTY VS //	// 0 //
629	WPC(OA)/0001337/2018	ASHOK KUMAR PANDA VS STATE OF ODISHA	M/S. RAMAKANTA SAHOO, A.R.MISHRA, A.MOHANTY, S.MOHANTY VS //	// 0 //
630	WPC(OA)/0001661/2019	SUSANTA KUMAR SAHOO VS STATE OF ODISHA	M/S RAMAKANTA SAHOO, R. ROY, A. MOHANTY VS //	// 0 //
631	WPC(OA)/0001662/2019	RABINDRANATH DASH VS STATE OF ODISHA	M/S RAMAKANTA SAHOO, R. ROY, A. MOHANTY VS //	// 0 //
632	WPC(OAC)/0000160/2017	HEMALATA MOHANTA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS //	// 0 //
633	WPC(OAC)/0001305/2018	SHANKAR SETHY VS STATE OF ODISHA	M/S. ABHIJIT MISHRA, S.SOREN VS //	// 0 //
634	WPC(OAC)/0001313/2018	RABINDRA SETHI VS STATE OF ODISHA	M/S. B.C.PANDA, A.C.BEHERA, T.SETHI, S.R.PARIDA VS //	// 0 //
635	WPC(OAC)/0001336/2018	PRASANTA KUMAR MOHANTY	M/S. SACHIDANANDA SAHOO, S.K.ROUT, P.R.BHUYAN/	

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
636	WPC(OAC)/0001342/2018	SARAT CHANDRA SAHOO	M/S. CHITTARANJAN PATTNAIK, S.C.PADHI, M.SETHI	//
		VS	VS	()
		STATE OF ODISHA		//
637	WPC(OAC)/0001874/2017	MANGULI CHARAN SETHY	M/S. UPENDRA KUMAR SAMAL, B.R.BARICK, S.P.PATRA, S.NAIK	
		VS	VS	()
		DIRECTOR OF INDUSTRIES, ODISHA		//
638	WPC(OAC)/0002582/2008	PRAFULLA KUMAR NAYAK	M/S MANOJA KUMAR KHUNTIA, A.K. APAT, G.R. SETHI	
		VS	VS	()
		STATE OF ODISHA		//
639	CONTC(CPC)/0000420/2018	SANGRAM KESHARI BEHERA	DURGESH NARAYAN RATH	//
		VS	VS	()
		NALINI PRADHAN		//
640	RVWPET(RPC)/0000039/2018	SANGRAM KESHARI BEHERA	ADV.	//
		VS	VS	()
		STATE OF ODISHA		//

ORISSA HIGH COURT

MISC CASES FILED on :05/04/2021

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	11/2021 CONTC(CPC)/247/2017	DEBATTAM PRADHAN-MP	L.K.MOHANTY
2	41/2021 WPC(OA)/1335/2018	PATITAPABAN NAIK-MP	M/S. RAMAKANTA SAHOO, A.R.MISHRA, A.MOHANTY
3	50/2021 MATA/20/2021	SRINIBASH PARIDA-MP	ACHYUTANANDA PATTANAİK
4	65/2021 RPFAM/116/2020	SURYA NARAYAN PADHI-MP	SAMIR KUMAR MISHRA
5	69/2021 RFA/69/2013	MANOJ KU.MALICK-MP	M/S.BHABASIS DAS
6	81/2021 CRLMP/629/2021	SURENDRA SAHU@SURENDRA KUMAR SAHOO-MP	SUSANTA KUMAR BARAL
7	82/2021 CRLMP/1244/2019	HARIHAR GIRI-MP	M/S.PRAFULLA KUMAR RATH
8	93/2021 RVWPET/76/2021	ACHARYA HARIHARA PHARMACY COLLEGE, ANABABERHAMPUR-MP	KENNETH MISHRA
9	94/2021 RVWPET/77/2021	UNION OF INDIA-MP	CHANDRAKANTA PRADHAN(CENTRAL GOVT. COUNSEL)
10	136/2021 TRP(C)/126/2021	MONALISHA SAHOO-MP	SOUBHAGYA KUMAR DASH
11	138/2021 TRP(C)/127/2021	BANDANA PRADHAN-MP	TUKUNA KUMAR MISHRA
12	139/2021 TRP(C)/128/2021	JAGANNATH NANDA-MP	BIJAYA KUMAR ROUSTRAY
13	140/2021 TRP(C)/129/2021	KALPANA SWAIN-MP	ASHOK KUMAR SAHOO
14	140/2021 WPC(OAC)/1874/2017	MANGULI CHARAN SETHY-MP	M/S. UPENDRA KUMAR SAMAL, B.R.BARICK, S.P.PATNAIK
15	141/2021 TRP(C)/131/2021	SRADHANJALI PANDA-MP	DEBASIS MISHRA
16	141/2021 WPC(OAC)/1305/2018	SHANKAR SETHY-MP	M/S. MANOJ KUMAR MISHRA (SR. ADV.), D.K.PATNAIK
17	142/2021 TRP(C)/132/2021	SUBASINI SETHI-MP	PRAVAT KUMAR MUDULI
18	143/2021 TRP(C)/35/2020	HARAPRIYA PANIGRAHI-MP	BHARAT JALLI
19	164/2021 FAO/480/2012	RENUKA SETHI-MP	M/S.KALPATARU PANIGRAHI
20	165/2021 FAO/728/2020	DIVISIONAL MANAGER, M/S NATIONAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
21	166/2021 FAO/62/2021	M/S. ORIENTAL INSURANCE CO. LTD.-MP	G.P.DUTTA
22	189/2021 CMP/138/2021	BISHNU CHARAN MOHANTY-MP	BIGYAN KUMAR SHARMA
23	191/2021 CMP/206/2021	DAYANIDHI PANDA-MP	SUKANTA KUMAR NAYAK 2
24	191/2021 CRLREV/137/2021	PRASANT KUMAR SWAIN @ PRASANT SWAIN-MP	GYANALOKA MOHANTY
25	192/2021 CMP/207/2021	BALUNKESWAR SAHOO-MP	DEEPALI MOHAPATRA
26	192/2021	PRASANT KUMAR SWAIN @ PRASANT SWAIN-MP	GYANALOKA MOHANTY

27	CRLREV/137/2021 193/2021 CMP/209/2021	TAPAN KUMAR BEHERA-MP	DWARIKA PRASAD MOHANTY
28	193/2021 CRLREV/116/2021	PURNA CHANDRA BARHMA-MP	NARENDRA KUMAR SAHOO
29	194/2021 CMP/1083/2016	SANDHYARANI DEBI-MP	M/S.SAMIR KUMAR MISHRA
30	194/2021 CRLREV/345/2020	STATE OF ODISHA-MP	MR.SANGRAM DAS (S.C.)(VIGILANCE)
31	230/2021 RSA/15/2020	BISWADEV ROY-MP	AMIT PRASAD BOSE
32	232/2021 RSA/223/2013	GADADHAR SAHU-MP	SANJEEB CHAKRAVARTY
33	233/2021 RSA/223/2013	GADADHAR SAHU-MP	M/S.SANJEEB CHAKRAVARTY
34	234/2021 RSA/223/2013	GADADHAR SAHU-MP	M/S.SANJEEB CHAKRAVARTY
35	336/2021 CRLA/575/2020	SIBA PRASAD SRICHANDAN-MP	P.K.GHOSE
36	337/2021 CRLA/498/2018	PINTU SAHU-MP	SUKANTA KUMAR DALAI
37	338/2021 BLAPL/2089/2021	SUBASH MALLICK-MP	SANJIT MOHANTY
38	338/2021 CRLA/177/2021	PRADEEP KUMAR SAHU-MP	MOHENDRA KUMAR MOHAPATRO
39	339/2021 CRLA/177/2021	PRADEEP KUMAR SAHU-MP	MOHENDRA KUMAR MOHAPATRO
40	340/2021 BLAPL/7158/2020	BIDYADHAR ROUT @ BIDIA-MP	PRASANTA KUMAR SAHOO
41	340/2021 CRLA/512/2017	SUDHANSU PRADHAN-MP	M/S.DEBARAJ MOHANTY
42	341/2021 BLAPL/1609/2021	P.KAMAYA @ P. KAMEYA-MP	JYOTIRMAYA SAHOO
43	341/2021 CRLA/274/2015	JITENDRA SINGH@BIHARI-MP	M/S.J.K.PANDA
44	342/2021 BLAPL/333/2020	SANJIB MAHAKUR-MP	SAMIR KUMAR MISHRA
45	342/2021 CRLA/652/2015	KASI@SK.KASI@SK.KASIM@SK.ARIF-MP	M/S.G.P.DUTTA
46	343/2021 BLAPL/9377/2020	BARJABANDHU BARIK-MP	CHEERA RANJAN SATAPATHY
47	343/2021 CRLA/179/2021	KRISHNA MOHAN PATHAK-MP	SATYA RANJA MULIA
48	344/2021 BLAPL/6694/2020	SUBHANKAR PAUL-MP	BISHNU PRASAD PRADHAN
49	344/2021 CRLA/179/2021	KRISHNA MOHAN PATHAK-MP	SATYA RANJA MULIA
50	345/2021 BLAPL/7053/2020	INTZAR KURESHI @ INTZAR @ RAJU @ UVESH-MP	RAJIB LOCHAN PATTNAIK
51	345/2021 CRLA/907/2019	DURYODHAN GOUDA-MP	M/S.J.R.DASH
52	346/2021 CRLA/396/2017	TUKUNA PANIGRAHI-MP	M/S.JUGALA KISHORE PANDA
53	347/2021 CRLA/243/2005	RAJA@RAJESH BEHERA-MP	MR.DEEPAK KU.SAHOO
54	348/2021 CRLA/499/2016	SK.NASRAT ALI-MP	M/S.ARUN KUMAR MISHRA
55	349/2021 CRLA/450/2018	RAM RAHISH TRIPATHY-MP	BIDYALOK MOHAPATRA
56	368/2021 MACA/146/2021	M/S.SHRIRAM GENERAL INSURANCE COMPANY LTD.-MP	ANUPAM DASH
57	369/2021 MACA/148/2021	RASHMITA BISWAL-MP	SANJIB SWAIN

58	370/2021 MACA/541/2020	BAJAJ ALLIANZ GENERAL INSURANCE CO.LTD.-MP	ADAM ALI KHAN
59	371/2021 MACA/116/2021	SHRIRAM GENERAL INSURANCE CO. LTD.-MP	ADAM ALI KHAN
60	372/2021 MACA/747/2018	SHRIRAM G.I.CO.LTD.-MP	M/S.ADAM ALI KHAN
61	511/2021 ABLAPL/1614/2021	SADANANDA MALIK-MP	SMRUTI RANJAN MOHAPATRA
62	543/2021 CRLMC/684/2021	ANIL KUMAR AGRAWAL-MP	HIMANSHU BHUSAN DASH
63	544/2021 CRLMC/1323/2020	TIRTHANKAR PATEL-MP	BRUNDABAN ROUT
64	545/2021 CRLMC/199/2021	JIBA BIKASH PARISAD-MP	TIRTH KUMAR SAHU
65	546/2021 CRLMC/215/2021	JIBA BIKASH PARISAD-MP	TIRTH KUMAR SAHU
66	547/2021 CRLMC/219/2021	JIBA BIKASH PARISAD-MP	TIRTH KUMAR SAHU
67	548/2021 CRLMC/220/2021	JIBA BIKASH PARISAD-MP	TIRTH KUMAR SAHU
68	549/2021 CRLMC/688/2021	SIBAJI RANJAN BEHERA @ PINKU-MP	BIJAYA KUMAR ROUSTRAY
69	550/2021 CRLMC/693/2021	S.MOHAN RAO-MP	GOPINATH MISHRA
70	551/2021 CRLMC/694/2021	KALINDAR SAHU-MP	ANIRUDHA DAS
71	552/2021 CRLMC/695/2021	UGRASEN PATRA-MP	TUKUNA KUMAR MISHRA
72	553/2021 CRLMC/697/2021	RABINDRA KUMAR JENA-MP	DIGAMBARA MISHRA
73	554/2021 CRLMC/698/2021	SEKH SAFATUL HOQUE-MP	BIGYAN KUMAR SHARMA
74	555/2021 CRLMC/700/2021	SURESH DEEP @ SURESH DIP-MP	MANAS CHAND
75	556/2021 CRLMC/701/2021	MABUD MALLICK @ MEBUB MALLIK-MP	AMULYA RATNA PANDA
76	557/2021 CRLMC/703/2021	JAYANTA MALLIK @ JAYANTA KUMAR MALLICK-MP	AMULYA RATNA PANDA
77	558/2021 CRLMC/704/2021	BHARAT NAYAK-MP	AMULYA RATNA PANDA
78	559/2021 CRLMC/707/2021	CHAKRADHAR ROUT-MP	CHITTA RANJAN SAHU
79	560/2021 CRLMC/708/2021	RAJEEV PATRA-MP	BIRENDRA KU. PARDHI
80	561/2021 CRLMC/709/2021	SURESH KUMAR KEDIA-MP	GOPAL KRUSHNA MOHANTY
81	562/2021 CRLMC/710/2021	ROHIT SAHU @ JHANTU-MP	ANJAN KUMAR BISWAL
82	563/2021 CRLMC/711/2021	GLP DEVELOPERS LTD.-MP	MANOJ VERMA
83	564/2021 CRLMC/719/2021	BANDITA KHATUA-MP	H.N.MOHAPATRA
84	565/2021 CRLMC/228/2021	KALI PRASAD MISHRA-MP	SIDHARTHS DAS
85	566/2021 CRLMC/672/2016	SUNIL KU.MISHRA-MP	M/S.DEVASHIS PANDA
86	796/2021 WA/301/2021	MANASH KUMAR BEHERA-MP	SANJEEV UDGATA
87	797/2021 WA/78/2020	ODISHA POWER GENERATION CORPORATION LTD.-MP	BIBHU PRASAD PANDA
88	798/2021 WA/302/2021	RASANANDA MOHANTY-MP	MANOJ KUMAR MOHANTY
89	799/2021	ABHAYA KUMAR JENA-MP	LAKSHMAN MISHRA

90	WA/303/2021 800/2021	SANJAY KUMAR BHUYAN-MP	SAMIR KUMAR MISHRA
91	WA/305/2021 801/2021	GOBINDA CHANDRA SETHI-MP	K.K.SWAIN
92	WA/306/2021 802/2021	UMAKANTA BHOL-MP	NIRANJAN LENKA
93	WA/115/2019 803/2021	UMAKANTA BHOL-MP	M/S.NIRMAL CH.DAS
94	WA/115/2019 804/2021	SARAT KUMAR BARIK-MP	TRILOCHAN PANIGRAHI
95	WA/261/2021 5596/2021	M/S.ORISSA AGRICO P LTD.-MP	M/S.SUVENDU KU.RAY
96	WP(C)/18604/2017 5597/2021	RABI NARAYAN PATRA-MP	SUBASH CHANDRA PUSPALAKA
97	WP(C)/12611/2021 5598/2021	DIPAN KUMAR BEHERA-MP	SUBASH CHANDRA PUSPALAKA
98	WP(C)/12615/2021 5599/2021	BANAMALI LENKA-MP	TAPAN KUMAR BISWAL
99	WP(C)/12620/2021 5600/2021	BARANIDHI NAYAK-MP	BIRAJA PRASANNA SATAPATHY
100	WP(C)/12623/2021 5601/2021	M/S. INDRANI PATNAIK-MP	SARADA P. SARANGI
101	WP(C)/12626/2021 5602/2021	DHANESWAR DAS-MP	BISWARANJAN DALAI
102	WP(C)/12204/2021 5603/2021	ARUNA KUMAR NAYAK-MP	GYANA RANJAN SETHI, MR.G.A.R.DORA
103	WP(C)/11318/2021 5604/2021	BIDYUT CHANDRA PANDA-MP	HARI HARA PANIGRAHI
104	WP(C)/12636/2021 5605/2021	MANORAMA MAHUNTA-MP	BIPIN KUMAR NAYAK
105	WP(C)/12638/2021 5606/2021	SULOCHANA SETHY-MP	RASHMIKANTA MAHALIK
106	WP(C)/12642/2021 5607/2021	JYOTI PRAKASH DAS-MP	LAXMI NARAYAN RAYATSINGH
107	WP(C)/12645/2021 5609/2021	SUKANTI HOTA-MP	ARUN KUMAR PATRA
108	WP(C)/12646/2021 5610/2021	CHITRA MAHANAND-MP	SUSHANTA KU JOSHI
109	WP(C)/12647/2021 5611/2021	MAKARADHWAJ NAIK-MP	MANOJ KUMAR PANDA
110	WP(C)/12652/2021 5612/2021	DEEPANJALI SETHI-MP	S.SUDHAKAR RAO
111	WP(C)/12653/2021 5613/2021	GORTI ANNAPURNA DEVI-MP	SIDHESWAR MOHANTY
112	WP(C)/12660/2021 5615/2021	SUJIT KUMAR MOHANTY-MP	M.BALAKRISHNA RAO
113	WP(C)/8544/2021 5616/2021	M/S L.M. HATI AND CO. STEVEDORES-MP	B.P.TRIPATHY
114	WP(C)/9257/2021 5617/2021	M/S. SATISH CHANDRA DAS AND CO. STEVEDORES-MP	B.P.TRIPATHY
115	WP(C)/9258/2021 5618/2021	M/S E.C.BOSE AND CO. P.LTD-MP	B.P.TRIPATHY
116	WP(C)/9259/2021 5619/2021	NABIN CHANDRA MOHALIK-MP	SUBHRANSU BHUSAN MOHANTY
117	WP(C)/8481/2021 5620/2021	ROURKELA MAZDOOR SABHA-MP	PRASANTA KUMAR NANDA, MR.DURGA PRASAD N
118	WP(C)/10750/2021 5621/2021	SURESH CHANDRA MOHARANA-MP	SUBASH CHANDRA PUSPALAKA
119	WP(C)/7488/2018 5622/2021	TAPAS RANJAN JENA-MP	SUSANTA KUMAR DASH
120	WP(C)/36743/2020 5623/2021	SOUMYA RANJAN PRADHAN-MP	HIMANSHU SEKHAR MISHRA
	WP(C)/12215/2021		

121	5624/2021 WP(C)/8537/2021	HRITIKA MITRA-MP	SANDIPANI MISRA
122	5625/2021 WP(C)/13323/2013	RATHIA NAIK-MP	M/S.SUVENDU KU.RAY
123	5626/2021 WP(C)/12333/2021	BIPIN KUMAR SAHOO-MP	TUSHAR KANTI SATAPATHY
124	5627/2021 WP(C)/8153/2021	SUBHAM KUMAR SAHOO-MP	DEVI PRASAD DASH
125	5628/2021 WP(C)/12676/2021	ORISSA SECURITY AND SERVICE EMPLOYEE UNION-MPAVIJIT PATNAIK	
126	5629/2021 WP(C)/12679/2021	SANATAN NAYAK-MP	BIKASH JENA
127	5630/2021 WP(C)/12681/2021	SECY., PVT. HOMEOPATHIC PRACTITIONERS ASSOCIATION, BORDO, BALASORE-MP	PROBIR KUMAR MISHRA
128	5631/2021 WP(C)/4000/2015	M/S.SAILASHREE ENTERPRISESPLTD.-MP	M/S.PARTHA MUKHERJI
129	5632/2021 WP(C)/12684/2021	NARAYAN CHAMPATI-MP	PRASANNA KUMAR MISHRA
130	5633/2021 WP(C)/12691/2021	BANABHUMI HIGHER SECONDARY SCHOOL-MP	SATYABRATA MOHANTY
131	5634/2021 WP(C)/12694/2021	SANJAYA KUMAR PATTANAİK-MP	GOPAL KRUSHNA MOHANTY
132	5635/2021 WP(C)/12697/2021	MAKHAN MANDAL-MP	SUBRAT KUMAR NAYAK 3
133	5636/2021 WP(C)/12703/2021	SUDAM DORA-MP	DIGAMBARA MISHRA
134	5637/2021 WP(C)/12705/2021	ASIMA DASH-MP	PAMI RATHO
135	5638/2021 WP(C)/12707/2021	JAYANTI DAS-MP	BIJAYA KUMAR RAGADA
136	5639/2021 WP(C)/12713/2021	NARENDRA SUNA-MP	ANIMA KUMARI DEI
137	5640/2021 WP(C)/12712/2021	AROON KUMAR PATNAİK-MP	BIGYAN KUMAR SHARMA
138	5641/2021 WP(C)/12711/2021	SANTOSH KUMAR PARIDA-MP	SANTOSH KUMAR PATTANAİK
139	5642/2021 WP(C)/12714/2021	INDRAJIT TANDI-MP	ANIMA KUMARI DEI
140	5643/2021 WP(C)/12715/2021	DEBENDRA KUMAR BISWAL-MP	JUGALA KISHORE PANDA
141	5645/2021 WP(C)/12716/2021	RUPA DEEP-MP	ANIMA KUMARI DEI
142	5647/2021 WP(C)/12720/2021	PRAHALLAD CHANDRA DAS-MP	SATRUGHNA DASH
143	5648/2021 WP(C)/12731/2021	S.J. CHARITABLE TRUST-MP	PRADEEP KUMAR MOHAPATRA
144	5649/2021 WP(C)/12737/2021	JAYAKRUSHNA DANDASENA@ DANASENA-MP	MIHIR SAHOO
145	5650/2021 WP(C)/12745/2021	CHANDRALOK MARKET WELFARE TRUST-MP	CHINMAYA KUMAR NAYAK
146	5651/2021 WP(C)/12759/2021	SK. GAFARAN-MP	MANOJ KUMAR MOHANTY
147	5652/2021 WP(C)/12763/2021	ASHOK KUMAR MEHER-MP	SIDHARTHA RAY
148	5653/2021 WP(C)/12763/2021	ASHOK KUMAR MEHER-MP	SIDHARTHA RAY
149	5654/2021 WP(C)/12765/2021	GOUTAM KUMAR MALLICK-MP	GYANENDRA CHANDFA SWAIN
150	5655/2021 WP(C)/537/2021	C.V. RAMAN GLOBAL UNIVERSITY-MP	SASWAT DAS
151	5656/2021 WP(C)/537/2021	C.V. RAMAN GLOBAL UNIVERSITY-MP	SASWAT DAS
152	5657/2021	BIJAYA KUMAR PATEL-MP	M/S.GOUTAM MISRA

153	WP(C)/12353/2016 5658/2021	ALEKH PRASAD TARAI-MP	MANOJ KUMAR MOHANTY
154	WP(C)/12766/2021 5662/2021	UNION OF INDIA-MP	DIPTI RANJAN SWAIN
155	WP(C)/38916/2020 5663/2021	UNION OF INDIA-MP	DIPTI RANJAN SWAIN
156	WP(C)/38903/2020 5664/2021	ANADA CH.SAHOO-MP	M/S.TRILOCHAN BARIK
157	WP(C)/20458/2013 5665/2021	SATYANANDA SATPATHY-MP	M/S.AMIT PR.BOSE
158	WP(C)/1332/2016 5666/2021	KIMT-MP	PITAMBAR ACHARYA
159	WP(C)/12769/2021 5667/2021	JAYADEV DAS-MP	DHULIRAM PATTANAYAK
160	WP(C)/13947/2020 5668/2021	RAJENDRA KUMAR SAHOO-MP	M/S.DEVASHIS PANDA
161	WP(C)/23653/2019 5671/2021	NIRUPAMA PANDA-MP	M/S.R.P.DALAI
162	WP(C)/16510/2016 5672/2021	ASHOK KUMAR DAS-MP	PRABODHA CHANDRA NAYAK
163	WP(C)/8463/2021 5673/2021	ANJAN KUMAR LENKA-MP	LAXMI KANTA MOHANTY
164	WP(C)/12775/2021 5674/2021	SK.IMTIAZ ALI-MP	M/S.DEBASIS NAYAK A
165	WP(C)/1944/2019 5675/2021	DURYODHAN DALEI-MP	LAXMI KANTA MOHANTY
166	WP(C)/12777/2021 5676/2021	SAKTI PRASAD DAS-MP	BIBHU PRASAD DAS
167	WP(C)/12776/2021 5677/2021	M/S GOPALA CONSTRUCTION-MP	BIBHU PRASAD DAS
168	WP(C)/12779/2021 5678/2021	PABITRA MOHAN SAHU-MP	M/S.SUBRAT SATPATHY
169	WP(C)/8118/2016 5679/2021	DUSHMANTA LENKA-MP	SASWATI MOHAPATRA
170	WP(C)/12782/2021 5680/2021	E.RAMA PRASAD-MP	SOUBHAGYA KUMAR DASH
171	WP(C)/12802/2021 5681/2021	SIVA SANKAR MOHANTY-MP	ADITYA KUMAR MOHAPATRA
172	WP(C)/12804/2021 5682/2021	SURESH CHANDRA SAHU-MP	BAIBASWATA PANIGRAHI
173	WP(C)/12806/2021 5683/2021	PRAFULLA KUMAR MOHANTY-MP	SWAPNA KUMAR OJHA
174	WP(C)/12807/2021 5684/2021	SRINAYA KHUNTIA-MP	DR. JITENDRA KUMAR LENKA
175	WP(C)/12808/2021 5685/2021	T.SRIDEVI PATRA-MP	BAIBASWATA PANIGRAHI
176	WP(C)/12809/2021 5686/2021	T.SRIDEVI PATRA-MP	BAIBASWATA PANIGRAHI
177	WP(C)/12810/2021 5687/2021	SURESH CHANDRA SAHU-MP	BAIBASWATA PANIGRAHI
178	WP(C)/12813/2021 5688/2021	PUSPANJALI SAHU-MP	BAIBASWATA PANIGRAHI
179	WP(C)/12815/2021 5689/2021	M/S. SAI R.K. MOTORS PVT. LTD.-MP	PRASANTA KUMAR SATAPATHY
180	WP(C)/12816/2021 5690/2021	RAMESH CHANDRA SAHU-MP	BAIBASWATA PANIGRAHI
181	WP(C)/12817/2021 5691/2021	BIBHU PRASAD DALAI-MP	BAIBASWATA PANIGRAHI
182	WP(C)/12818/2021 5692/2021	MUKTESH MUNDA-MP	PRAFULLA KUMAR MOHAPATRA
183	WP(C)/12819/2021 5693/2021	SRIDHAR JENA-MP	AYUSMAN MAHANTA
	WP(C)/12820/2021		

184	5694/2021 WP(C)/12823/2021	RAMYA JYOTI PANDA-MP	AJAYA KUMAR JENA
185	5695/2021 WP(C)/12826/2021	SASHI BHUSHAN DASH-MP	J.M.PATTANAIAK
186	5696/2021 WP(C)/12828/2021	SRIMANTA ATIBUDHI-MP	AUROVINDA MOHANTY
187	5697/2021 WP(C)/36196/2020	M/S.OJAS TRADERS CONTRACTORS,SAMBALPUR-MP	SAMIR KUMAR MISHRA
188	5698/2021 WP(C)/6898/2019	MATHURA NATH HOTA-MP	M/S.NIRANJAN PANDA 1
189	5699/2021 WP(C)/12830/2021	MANOJ KUMAR SAMAL-MP	SACHIDANANDA NAYAK
190	5700/2021 WP(C)/37972/2020	SAROJAKANTA MOHAPATRA-MP	S.K.OJHA
191	5701/2021 WP(C)/10657/2021	SAUMYASHREE DASH-MP	PRAFULLA KUMAR RATH
192	5702/2021 WP(C)/35889/2020	LALATENDU BARIK-MP	PRAFULLA KUMAR RATH
193	5703/2021 WP(C)/2444/2021	DIPTI RANJAN MOHAPATRA-MP	PABITRA KUMAR NAYAK
194	5704/2021 WP(C)/12836/2021	SILU SINGH@ JOGENDRA SINGH-MP	BISHNU PRASAD PRADHAN
195	5706/2021 WP(C)/12839/2021	ATUL KUMAR OJHA-MP	PRONOY MOHANTY
196	5708/2021 WP(C)/14445/2018	ABINASH BISWAL-MP	M/S.L.K.MAHARANA
197	5709/2021 WP(C)/2677/2019	RAMA SUNDARI PANDA-MP	M/S.S.PATRA 1
198	5710/2021 WP(C)/12579/2021	BRAJABANDHU PARIDA-MP	RANJIT MOHANTY
199	5711/2021 WP(C)/12573/2021	BASANTI SAHOO-MP	RANJIT MOHANTY
200	5712/2021 WP(C)/12844/2021	SARANGADHAR SAHOO-MP	NIRANJAN PANDA 1
201	5713/2021 WP(C)/24520/2019	SWAGATIKA ROUT-MP	M/S.DEVASHIS PANDA
202	5714/2021 WP(C)/12846/2021	SUSHANTA KUMAR SAHU-MP	BIKASH JENA
203	137/2021 TRP(C)/91/2021	SAGARIKA JENA-MP	
204	144/2021 TRP(C)/48/2021	MINAKSHI DORA-MP	BIBHU PRASAD MOHANTY
205	190/2021 CMP/1236/2019	BHAGABAN CHANDRA NAYAK-MP	
206	212/2021 CONTC/6099/2020	REENA MISHRA-MP	PRAFULLA KUMAR RATH
207	213/2021 CONTC/646/2021	SK.MASUD-MP	
208	231/2021 RSA/219/2014	DANDAPANI MAHARANA-MP	
209	235/2021 RSA/224/2013	GADADHAR SAHU-MP	SANJEEB CHAKRAVARTY
210	236/2021 RSA/224/2013	GADADHAR SAHU-MP	
211	237/2021 RSA/224/2013	GADADHAR SAHU-MP	
212	507/2021 ABLAPL/13385/2017	LOCHANABALA BISWAL-MP	
213	508/2021 ABLAPL/1011/2021	PRASANNA KUMAR SAHOO @ PRASAN SAHU-MP	
214	509/2021 ABLAPL/15235/2020	TUKUNA@ NAYAK SANTAP KUMAR-MP	
215	510/2021	DURYODHAN ROUT-MP	

216	ABLAPL/14991/2019 512/2021	SUDAM BHOI @ SUDAM BHUE-MP	
217	ABLAPL/1830/2021 513/2021	JADU PRADHAN-MP	
218	ABLAPL/1053/2021 514/2021	SANTOSH KUMAR PATRA-MP	MAHES DAS
219	ABLAPL/6114/2018 515/2021	SATRUJIT SINGH-MP	
220	ABLAPL/15815/2020 516/2021	PRASANTA KUMAR PRADHAN-MP	
221	ABLAPL/3106/2021 517/2021	SK. KUNDAN @ MIR RIFAKAT ALLI-MP	ASHOK KUMAR SAHOO
222	ABLAPL/9067/2020 518/2021	DIPAK PRADHAN-MP	
223	ABLAPL/1061/2021 519/2021	BABU @ RABINARAYAN MOHAPATRA-MP	
224	ABLAPL/5945/2020 520/2021	TULU @ PABITRA KUMAR SETHI-MP	
225	ABLAPL/1327/2021 521/2021	RINA SWAIN-MP	
226	ABLAPL/9844/2018 522/2021	BIRENDRA JENA-MP	DIBYA JYOTI SAHOO
227	ABLAPL/4705/2020 523/2021	SUJATA DEHURY-MP	
228	ABLAPL/1093/2021 5608/2021	SASHI BHUSAN ARAN-MP	
229	WP(C)/9688/2021 5614/2021	SOBHA RANI BEHERA-MP	
230	WP(C)/10620/2018 5644/2021	M/S.S.S. ENTERPRISES-MP	M/S.SMITA RANJAN PATTANAIAK
231	WP(C)/12733/2019 5646/2021	BENUDHAR SAHOO-MP	
232	WP(C)/9928/2021 5659/2021	M/S.GSCO INFRASTRUCTURE PVT.LTD.-MP	
233	WP(C)/473/2017 5660/2021	M/S.GSCO INFRASTRUCTURE PVT.LTD.-MP	
234	WP(C)/474/2017 5661/2021	M/S. GSCO INFRASTRUCTURE PVT. LTD.-MP	
235	WP(C)/19909/2016 5669/2021	HIMANSU SEKHAR NAYAK-MP	DEBASIS TRIPATHY
236	WP(C)/36936/2020 5670/2021	HIMANSU SEKHAR NAYAK-MP	DEBASIS TRIPATHY
237	WP(C)/36936/2020 5705/2021	NITYANANDA DAS-MP	
238	WP(C)/18013/2020 5707/2021	TAVA PRUSTY-MP	H.N.MOHAPATRA
	WP(C)/17222/2019		